IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.18199 OF 2020(Y)

PETITIONER:

P. RAVEENDRAN PILLA, ADVOCATE,
AGED 69 YEARS,
S/O.PARAMESHWARA PILLA, "SAMANUWAYAM, T.C.4/1702,
BELHAVEN GARDENS, KOWDIAR P.O.,
THIRUVANANTHAPURAM - 695 003.

BY ADV. SRI.SANJAY THAMPI

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA - 695 010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME
BRANCH, TC 1757/5, "CBI OCR COMPLEX", MUTTATHARA,
VALLAKADAVU, THIRUVANANTHAPURAM - 695 008.

4 **THE SUPERINTENDENT OF POLICE,**
RING ROAD, THAZHEVETTIPRAM, PATHANAMTHITTA - 689645.

5 **THE STATION HOUSE OFFICER**
CANTONMENT POLICE STATION, STATUE, PALAYAM,
THIRUVANANTHAPURAM - 695 001.

6 **ROY THOMAS DANIEL**
S/O.DANIEL, MANAGING PARTNER, MY POPULAR MARINE
PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O., KONNI,
PATHANAMTHITTA - 689 698.

7 **PRABHA THOMAS**
W/O.ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT.LTD.
AND POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR

MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

8 DR.RENU MARIYAM THOMAS, D/O.ROY THOMAS, DIRECTOR POPULAR FINANCE PVT.LTD., POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

9 DR.RIYA THOMAS D/O.ROY THOMAS, DIRECTOR POPULAR FINANCE PVT.LTD., POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

10 MRS.MEENA, REGIONAL MANAGER, POPULAR FINANCE PVT.LTD., REGIONAL OFFICE, YMCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM - 695 001.

11 JIGEESH, BUSINESS COORDINATOR, POPULAR FINANCE PVT.LTD., REGIONAL OFFICE, YWCA BUILDING, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM - 695 001.

12 RENJISH KRISHNAN, MANAGER, POPULAR FINANCE PVT.LTD., REGIONAL OFFICE, YWCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM - 695 001.

ADDL. R13 ANJU ANNA SAMUEL, ATHINILKUNNATHIL HOUSE, EDAPPALLY P.O, KOCHI, ERNAKULAM, KERALA - 682 024, PH-9847179203

(ADDL R13 IS IMPLEADED AS PER ORDER IN I.A. NO.1/2020 DATED 13/11/2020)

R1-5 BY DIRECTOR GENERAL OF PROSECUTION
R1-2, R4-5 BY SRI.K.V.SOHAN, STATE ATTORNEY
R6-8 BY ADV. SRI.C.S.MANU
R13 BY ADV. JOBY CYRIAC
PUBLIC PROSECUTOR SRI.E.C.BINEESH

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18302, 18397, 18490, 18498, 18712, 18716, 18754, 18781, 18793, 18852, 18860, 19025, 20770, 20794, 20824, 20828, 20834, 20864, 20902, 22687, 22970, 25491 of 2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.18302 OF 2020(K)

PETITIONER:

DR. MARY MAGDALINE, AGED 78 YEARS
W/O. MAJOR S.R. MANOHAR, 204, SANTHIPAVANA HOMES,
YUVAJANAVEDI ROAD, KADAVANTHARA,
ERNAKULAM, KERALA - 682020.

BY ADVS.
SRI.SANJAY THAMPI
SRI.P.RAVEENDRAN PILLAI
SMT.INDIRA RAVEENDRAN

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS, VAZHUTHACUAD, THIRUVANANTHAPURAM, KERALA - 695010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME BRANCH, TC 1757/5, "CBI OCR COMPLEX", MUTTATHARA, VALLAKADAVU, THIRUVANANTHAPURAM - 695008.

4 **THE SUPERINTENDENT OF POLICE,**
RING ROAD, THAZHEVETTIPRAM, PATHANAMTHITTA - 689645.

5 **THE STATION HOUSE OFFICER,**
KADAVANTHRA POLICE STATION, ERNAKULAM - 682020.

6 **ROY THOMAS DANIEL,**
S/O. DANIEL, MANAGING PARTNER, MY POPULAR MARINE PRODUCTS LLP. HAVING REGISTERED OFFICE AT 13/575,

**POPULAR TOWER, VAKAYAR P.O, KONNI,
PATHANAMTHITTA - 689696**

**7 PRABHA THOMAS,
W/O. ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT.LTD AND POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP. HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O, KONNI, PATHANAMTHITTA - 689698.**

**8 DR. RENUE MARIYAM THOMAS,
D/O. ROY THOMAS, DIRECTOR POPULAR FINANCE PVT.LTD, POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP. HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O, KONNI, PATHANAMTHITTA - 689698.**

**9 DR. RIYA THOMAS,
D/O. ROY THOMAS, DIRECTOR POPULAR FINANCE PVT.LTD, POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP. HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O, KONNI, PATHANAMTHITTA - 689698.**

10 SAM MATHEW, REGIONAL MANAGER, POPULAR FINANCE PVT.LTD., REGIONAL OFFICE, PAYIKKATTU BUILDING, TOC-H JN, VYTTILA JANATHA, ERNAKULAM - 682020.

11 BALAGOPAL, THE MANAGER, POPULAR FINANCE LTD, VYTTILA BRANCH, PAYIKKATTU BUILDING, TOC-H JN, VYTTILA JANANTHA, ERNAKULAM - 682020.

**R1-5 BY DIRECTOR GENERAL OF PROSECUTION
R6 BY ADV. SRI.S.K.PREMRAJ
R6-8 BY ADV. SRI.C.S.MANU
PUBLIC PROSECUTOR SRI.RAMESH CHAND**

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.18397 OF 2020(Y)

PETITIONERS:

1 THOMAS PAREKATTIL, AGED 71 YEARS,
S/O.P.T.VARKEY,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

2 ABIN JOSEPH, AGED 30 YEARS
S/O.P.V.JOSEPH,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

3 ARUL JOSEPH, AGED 35 YEARS
S/O.P.V.JOSEPH,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

4 MARIAMMA VARKEY, AGED 92 YEARS
W/O.P.T.VARKEY,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

5 P.V.JOSEPH, AGED 66 YEARS,
S/O.P.V.VARKEY,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

6 TESSY JOSEPH, AGED 60 YEARS,
W/O.P.V.JOSEPH,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

7 SONA DAVIS, AGED 26 YEARS,
W/O.ABIN JOSEPH,PAREKATTIL HOUSE,
PEECHANICKAD,PULIYANAM POST,ANGAMALI,
ERNAKULAM DISTRICT, PIN-683572.

BY ADVS.
SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 **STATE OF KERALA REPRESENTED BY THE CHIEF SECRETARY,GOVERNMENT,SECRETARIAT, THIRUVANANTHAPURAM-695001.**

2 **STATE POLICE CHIEF, POLICE HEAD QUARTERS,VAZHUTHAKADU, THIRUVANANTHAPURAM,PIN-695010.**

3 **DISTRICT POLICE CHIEF, PATHANAMTHITTA,PIN-689645.**

4 **DEPUTY SUPERINTENDENT OF POLICE, ADOOR,PIN-691523.**

5 **STATION HOUSE OFFICER, KONNI POLICE STATION,KONNI, PATHANAMTHITTA DISTRICT, PIN-689691.**

6 **RESERVE BANK OF INDIA, BAKERY JUNCTION SERVICE ROAD, NANDAVANAM,VAZHUTHACAUD, THIRUVANANTHAPURAM,KERALA-695033, REPRESENTED BY ITS REGIONAL DIRECTOR.**

7 **THMAS DANIEL, S/O.T.K.DANIEL,POPULAR TOWERS,VAKAYAR.P.O, KONNI, PATHANAMTHITTA DISTRICT,PIN-689698.**

8 **PRABHA THOMAS, W/O.THOMAS DANIEL, POPULAR TOWERS, VAKAYAR.P.O, KONNI, PATHANAMTHITTA DISTRICT, PIN-689698.**

9 **RINU MARIAM THOMAS, D/O.THOMAS DANIEL, POPULAR TOWERS, VAKAYAR.P.O, KONNI, PATHANAMTHITTA DISTRICT, PIN-689698.**

10 **RIYA ANN THOMAS, D/O.THOMAS DANIEL, POPULAR TOWERS, VAKAYAR.P.O, KONNI, PATHANAMTHITTA DISTRICT, PIN-689698.**

11 M/S.POPULAR FINANCE,
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS,VAKAYAR.P.O,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689698.
REP. BY ITS MANAGING PARTNER THOMAS DANIEL.

12 MY POPULAR MARINE PRODUCTS LLP,
HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS,VAKAYAR.P.O,KONNI,PATHANAMTHITTA DISTRICT,PIN-689698.
REP.BY ITS DESIGNATED PARTNER THOMAS DANIEL.

13 MARY RANNI POPULAR NIDHI LTD,
BUILDING NO.XIII/526-E,POPULAR TOWER ANNEXE,
VAKAYAR.P.O,KONNI,PATHANAMTHITTA -689698.
REP.BY ITS MANAGING DIRECTOR THOMAS DANIEL.

ADDITIONAL R14 TO R17 ARE IMPLEADED:

ADDL. R14. SHEEBA SKARIA, AGED 55 YEARS,
KOCHUKUNNEL HOUSE, KOOTHATTUKULAM P.O.,
KOOTHATTUKULAM,
ERNAKULAM DISTRICT - 686 662.

ADDL. R15. SAJU V.P., AGED 59 YEARS, VARAKUKALAYIL HOUSE,
KOOTHATTUKULAM P.O.,
KOOTHATTUKULAM,
ERNAKULAM DISTRICT - 686 662.

ADDL. R16. BABY JOHN, AGED 77 YEARS,
KAKKUZHIYIL HOUSE, EDAYAR,
ERNAKULAM DISTRICT - 686 662

ADDL. R17. SAJU E.M., AGED 53 YEARS,
ILLIKKANIRAPPEL HOUSE, PALAKKUZHA P.O.,
PALAKUZHA,
ERNAKULAM DISTRICT - 686 662.

ADDITIONAL R14 TO R17 ARE IMPLEADED AS PER ORDER DATED 11/11/2020 IN I.A.2/2020 IN WP(C)18397/2020.

ADDITIONAL R18 TO R21 ARE IMPLEADED

ADDL. R18. JOHNY PHILIPOSE, 77 YEARS, ERAKATTIL HOUSE,
UPPUKANDOM P.O., PALAKKUZHA,
ERNAKULAM DISTRICT - 686 662.

ADDL. R19. SHELBY JOHNY, 68 YEARS, ERAKKATTIL HOUSE, KARIMPANA P.O., PALAKKUZHA, ERNAKULAM DISTRICT - 686 662.

ADDL. R20. PREETHY JILL, AGED 46 YEARS, ERAKKATTIL HOUSE, KARIPANA P.O., KOOTHATTUKULAM, ERNAKULAM DISTRICT - 686 662.

ADDL. R21. SHEELA RAJAN, AGED 60 YEARS, NEDIYAPALAKKAL HOUSE, WADAKKANCHERY, THRISSUR DISTRICT, KERALA - 680 589, VAZHANI (P.O).

ADDITIONAL R18 TO R21 ARE IMPLEADED AS PER ORDER DATED 11/11/2020 IN I.A.3/2020 IN WP(C)18397/2020.

R1-5 BY DIRECTOR GENERAL OF PROSECUTION
R7-9 BY ADV. SRI.C.S.MANU
R14 BY ADV. SHINDO VARGHESE
PUBLIC PROSECUTOR SRI.E.C.BINEESH

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.18490 OF 2020(I)

PETITIONERS:

1 P.J.THOMAS, AGED 69 YEARS
S/O. K.M JOSEPH, KALATHIL HOUSE, KIZHAKEANGADI,
ANGAMALI P.O, PIN 683572

2 GLORY THOMAS, AGED 62 YEARS
W/O. P.J THOMAS, KALATHIL HOUSE, KIZHAKEANGADI,
ANGAMALI P.O, PIN 683572

BY ADVS.
SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 STATE OF KERALA,
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM PIN 695 001

2 STATE POLICE CHIEF,
POLICE HEAD QUARTERS, VAZHUTHAKADU,
THIRUVANANTHAPURAM, PIN 695 010

3 DISTRICT POLICE CHIEF,
PATHANAMTHITTA, PIN 689 645

4 DEPUTY SUPERINTENDENT OF POLICE,
ADOOR PIN 691 523

5 STATION HOUSE OFFICER,
KONNI POLICE STATION, KONNI,
PATHANAMTHITTA DISTRICT PIN 689 691

6 RESERVE BANK OF INDIA,
BAKERY JUNCTION SERVICE ROAD, NANDAVANAM,

**VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA 695 033.
REPRESENTED BY ITS REGIONAL DIRECTOR.**

**7 THOMAS DANIEL,
S/O. T.K DANIEL, POPULAR TOWERS, VAKAYAR P.O,
KONNI, PATHANAMTHITTA DISTRICT. PIN 689 698**

**8 PRABHA THOMAS,
W/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O,
KONNI, PATHANAMTHITTA DISTRICT PIN 689 698**

**9 RINU MARIAM THOMAS,
D/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O,
KONNI, PATHANAMTHITTA DISTRICT PIN 689 698**

**10 RIYA ANN THOMAS,
D/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O,
KONNI, PATHANAMTHITA DISTRICT PIN 689 698**

**11 M/S. POPULAR FINANCE,
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED
OFFICE AT POPULAR TOWERS, VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698
REPRESENTED BY ITS DESIGNATED PARTNER THOMAS DANIEL**

**12 MARY RANI POPULAR NIDHI LTD,
BUILDING NO. XIII/526-E, POPULAR TOWER ANNEXE,
VAKAYAR P.O, KONNI PATHANAMTHITTA 689 698
REPRESENTED BY ITS MANAGING DIRECTOR THOMAS DANIEL.**

**13 AMALA POPULAR NIDHI LTD,
TC 13/1805(9), 2ND FLOOR, BYBISA BUILDING,
KESAVADASAPURAM P.O, THIRUVANANTHAPURAM PIN 695 004
RPERESENTED BY ITS DIRECTOR RINU MARIAM THOMAS.**

**R1 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R7-9 BY ADV. SRI.C.S.MANU
PUBLIC PROSECUTOR SRI.RAMESH CHAND**

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.18498 OF 2020(J)

PETITIONERS:

1 **ANSELM B. VALIYATHARAYIL,**
AGED 70 YEARS, S/O.G.BEN VALIYATHARAYIL, 27 NEW AISWARYA NAGAR, VADAKKAVILA P.O., KOLLAM-691010.

2 **ELIZABETH J.,**
AGED 69 YEARS
W/O.ANSELM B.VALIYATHARAYIL, 27 NEW AISWARYA NAGAR, VADAKKAVILA P.O., KOLLAM-691010.

BY ADVS.
SRI.SANJAY THAMPI
SRI.P.RAVEENDRAN PILLAI
SMT.INDIRA RAVEENDRAN

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA-695010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME BRANCH, TC 1757/5, CBI OCR COMPLEX, MUTTATHARA, VALLAKADAVU, THIRUVANANATHAPURAM-695008.

4 **THE SUPERINTENDENT OF POLICE,**
RING ROAD, THAZHEVETTIPRAM, PATHANAMTHITTA-689645.

5 **THE STATION HOUSE OFFICER,**
ERAVIPURAM POLICE STATION, KOLLAM DISTRICT-691010.

**6 ROY THOMAS DANIEL,
S/O.DANIEL, MANAGING PARTNER, MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.**

**7 PRABHA THOMAS,
W/O.ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT.LTD AND POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-686698.**

**8 DR.RENU MARIYAM THOMAS,
D/O.ROY THOMAS, DIRECTOR POPULAR FINANCE PVT.LTD., POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.**

**9 DR.RIYA THOMAS,
D/O.ROY THOMAS, DIRECTOR POPULAR FINANCE PVT.LTD., POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.**

10 MRS.MEENA,REGIONAL MANAGER, POPULAR FINANCE PVT.LTD., REGIONAL OFFICE, YWCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM-695001.

11 JOHN, MANAGER, POPULAR FINANCE LTD., POLAYATHODU BRANCH, KOLLAM-691010.

**R1 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R6-8 BY ADV. SRI.C.S.MANU
R7-8 BY ADV. SRI.S.K.PREMRAJ
R7-8 BY ADV. SRI.T.B.SIVAPRASAD
R7-8 BY ADV. SRI.C.A.ANUPAMAN
R7-8 BY ADV. SRI.C.Y.VIJAY KUMAR
R7-8 BY ADV. SMT.MANJU E.R.
R7-8 BY ADV. SHRI.ANANDHU SATHEESH
R11 BY ADV. SRI.B.MOHANLAL
R11 BY ADV. SRI.BIJITH S.KHAN
PUBLIC PROSECUTOR SRI.RAMESH CHAND**

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.18712 OF 2020(L)

PETITIONERS:

1 **BENNYKUTTY P.A.**
AGED 66 YEARS
S/O. P.T. ABRAHAM, ALACKAL HOUSE, CHERUKULANJI P O, RANNI, PATHANAMTHITTA DISTRICT, PIN - 689673.

2 **ANIAMMA BENNY, AGED 58 YEARS**
W/O BENNYKUTTY P.A, ALACKAL HOUSE, CHERUKULANJI P.O, RANNI, PATHANAMTHITTA DISTRICT, PIN - 689673.

BY ADVS.
SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001.

2 **STATE POLICE CHIEF, POLICE HEAD QUARTERS, VAZHUTHAKADU, THIRUVANANTHAPURAM ,PIN - 695010.**

3 **DISTRICT POLICE CHIEF, PATHANAMTHITTA, PIN - 689645.**

4 **DEPUTY SUPERINTENDENT OF POLICE, ADOOR, PIN - 691523.**

5 **STATION HOUSE OFFICER, KONNI POLICE STATION, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689691.**

6 **RESERVE BANK OF INDIA**
BAKERY JUNCTION SERVICE ROAD, NANDAVANAM, VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA - 695033, REPRESENTED BY ITS REGIONAL DIRECTOR,

7 THOMAS DANIEL, S/O. T.K, DANIEL, POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698.

8 PRABHA THOMAS, W/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698.

9 RINU MARIAM THOMAS D/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698.

10 RAIYA ANN THOMAS, D/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698.

11 M/S POPULAR FINANCE A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS, VAKAYAR P.O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698. REP. BY ITS MANAGING PARTNER THOMAS DANIEL.

12 MYPOPULAR MARINE PRODUCTS LLP HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698. REP. BY ITS DESIGNATED PARTNER THOMAS DANIEL.

13 MARY RANI TRADING LLP, POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698. REP. BY ITS DESIGNATED PARTNER THOMAS DANIEL.

14 M/S PUPULAR PRINTERS, POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA DISTRICT, PIN - 689698. REPRESENTED BY ITS DESIGNATED PARTNER THOMAS DANIEL.

15 M/S. POPULAR DEALERS,POPULAR TOWERS, VAKAYAR P O, KONNI, PATHANAMTHITTA 689698. REP. BY ITS MANAGING PARTNER THOMAS DANIEL.

R1 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R7-9 BY ADV. SRI.C.S.MANU
PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).NO.18716 OF 2020(L)

PETITIONERS:

**POPULAR GROUP INVESTORS ASSOCIATION (PGIA)
REP. BY ITS SECRETARY BINDU T.N., D/O.LATE NARAYANAN, AGED 47 YEARS, 66/6580, SECOND FLOOR, DD JUNCTION BUILDING, OPP. ALAPATT ARCADE, MG.ROAD, ERNAKULAM, KERALA-682 035**

**BY ADVS.
SRI.T.K.RAJESHKUMAR
KUM.APARNA SOMARAJAN
SMT.MERSEENA VINCENT
SRI. HARIKRISHNAN R**

RESPONDENTS:

1. **STATE OF KERALA
REP BY SECRETARY, DEPARTMENT OF HOME AFFAIRS, GOVERNMENT SECRETARIAT, TRIVANDRUM - 695 001**

2. **DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, THIRUVANANTHAPURAM - 695 010.**

3. **INSPECTOR GENERAL OF POLICE
SOUTH ZONE, KERALA STATE, NANDAVANAM, TRIVANDRUM - 695 033**

4. **DISTRICT POLICE CHIEF
PATHANAMTHITTA DISTRICT, THAZHEVETTIPRAM, PATHANAMTHITTA, KERALA 689 645**

5. **THE SECRETARY
REVENUE DEPARTMENT, THIRUVANANTHAPURAM, KERALA STATE - 695 001**

6. **UNION OF INDIA THROUGH
MINISTRY OF HOME/MINISTRY OF FINANCE, NEW DELHI, INDIA-110 001**

7 **M/S. POPULAR FINANCE**
POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA, KERALA - 689 698
+914682240119, REP. BY ITS MANAGING DIRECTOR MR.THOMAS DANIEL, RESIDING AT INDIKATTI HOUSEL, VAKAYAR P.O., KONNI, PATHANAMTHITTA DIST. KERALA, INDIA.

8 **MR. THOMAS DANIEL,**
THE MANAGING DIRECTOR, POPULAR FINANCE, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA, KERALA - 689 698, RESIDING AT INDIKATTI HOUSEL, VAKAYAR P.O., KONNI, PATHANAMTHITTA DIST. KERALA INDIA.

9 **PRABHA DANIEL**
MANAGING PARTNER, POPULAR FINANCE, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

10 **MRS.MARYKUTTY DANIEL**
CHAIRPERSON, POPULAR FINANCE, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

11 **DR.MRS.RINU MARIAM THOMAS**
CHIEF EXECUTIVE OFFICER, POPULAR FINANCE AND DIRECTOR, MARY RANI POPULAR NIDHI LIMITED, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

12 **MATHEW VARGHESE**
CHIEF OPERATING OFFICER,POPULAR FINANCE, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

13 **MARY RANI POPULAR NIDHI LIMITED**
DOOR NO.XIII/526-E, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

14 **RIA ANN THOMAS**
DIRECTOR, MARY RANI POPULAR NIDHI LIMITED, DOOR NO.XIII/526-E, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

15 **REBA MARY THOMAS**
DIRECTOR, MARY RANI POPULAR NIDHI LIMITED, DOOR NO.XIII/526-E, POPULAR TOWER, VAKAYAR P.O., KONNI. PATHANAMTHITTA, KERALA-689 698

ADDL.16 **K,KRISHNAN, AGED 80 YEARS, SON OF N. PARAMESWARA MENON, RESIDING AT ROHINI 39/691, MAHAKAVI G ROAD, ERNAKULAM, COCHIN -682 011,**

ADDL.17 **GOPAL KRISHNAN, AGED 43 YEARS, SON OF K. KRISHNAN, RESIDING AT ROHINI 39/691, MAHAKAVI G. ROAD, ERNAKULAM, COHIN -682 011**

ADDL.18 **PRAJITHA GOPAL, AGED 37 YEARS, W/O. GOPAL KRISHNAN, RESIDING AT ROHINI 39/691 MAHAKAVI G ROAD, ERNAKULAM, COCHIN – 682 011.**

(ADDITIONAL R16 TO R18 ARE IMPLEADED AS PER ORDER DATED 11.11.2020 IN IA 1/2020)

R1-R4 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R6 BY ADV. SHRI.P.VIJAYAKUMAR, ASG OF INDIA
R8-9, R11, R15 BY ADV. SRI.C.S.MANU
R9, R11, R15 BY ADV. SRI.S.K.PREMRAJ
ADDL.R16 BY ADV. G.HARIHARAN
ADDL.R16 BY ADV. SRI.PRAVEEN.H.
ADDL.R16 BY ADV. SMT.K.S.SMITHA
ADDL.R16 BY ADV. SMT.T.T.SHANIBA
ADDL.R16 BY ADV. SRI.M.V.VIPINDAS
ADDL.R16 BY ADV. SMT.AKHILA P.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).NO.18754 OF 2020(T)

PETITIONERS:

1 **MATHEW VARGHESE**
AGED 78 YEARS
S/O.VARGHESE,KALATHRA HOUSE,KOTTANTHARA,MAROOR.P.O,
MAROOR MURI,EDAMANGALAM VILLAGE,
KONNI TALUK,PIN-691524.

2 **SAM KOSHY,**
AGED 70 YEARS
S/O.SAMUEL,VILANILAM EBENEZER,
KARUVATTA,ADOOR.P.O,KARUVATTA MURI,PERINGANADU VILLAGE, ADOOR TALUK,PATHANAMTHITTA DIST-691523.

BY ADVS.
SRI.ROSHEN.D.ALEXANDER
SMT.TINA ALEX THOMAS
SRI.HARIMOHAN
SRI. BINO GEORGE
SRI. PRADEEP KUMAR K

RESPONDENTS:

1 **UNION OF INDIA**
REPRESENTED BY ITS SECRETARY,
MINISTRY OF CORPORATE AFFAIRS,
'A' WING,SASTRI BHAVAN,RAJENDRA PRASAD ROAD,NEW DELHI-110001.

2 **CENTRAL BUREAU OF INVESTIGATION**
REPRESENTED BY ITS DIRECTOR,
HAVING ITS HEAD OFFICE AT PLOT NO.5-B,
6TH FLOOR,CGO COMPLEX,LODHI ROAD,
NEW DELHI-110003.
AND HAVING ITS SPECIAL CRIME BRANCH(SCB)OFFICE AT TC 1757/5,
CBI OCR COMPLEX,MUTTATHARA,
VALLAKADAVU.P.O, THIRUVANANTHAPURAM-695008.

3 **DIRECTOR OF ENFORCEMENT, ENFORCEMENT DIRECTORATE,DEPARTMENT OF REVENUE,MINISTRY OF FINANCE,GOVERNMENT OF INDIA,HAVING ITS HEAD OFFICE AT 6TH FLOOR, LOK NAYAK BHAVAN,KHAN MARKET,NEW DELHI-110003.AND HAVING ITS ZONAL OFFICE IN KOCHI AT KANOOS CASTLE,MULLASSERY CANAL ROAD WEST, COCHIN-682011.**

4 **DIRECTOR,SERIOUS FRAUD INVESTIGATION OFFICE(SFIO), MINISTRY OF CORPORATE AFFAIRS,GOVERNMENT OF INDIA,AND HAVING ITS HEAD QUARTERS AT 2ND FLOOR PT.,DEENDAYAL ANTYODAYA BHAVAN,CGO COMPLEX,LODHI ROAD,NEW DELHI-110003.**

5 **STATE OF KERALA, REPRESENTED BY ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME,GOVERNMENT SECRETARIAT,THIRUVANANTHAPURAM-695001.**

6 **STATE POLICE CHIEF, POLICE HEAD QUARTERS,VAZHUTHACAUD, THIRUVANANTHAPURAM-695010.**

7 **INSPECTOR GENERAL OF POLICE, SOUTH ZONE,OFFICE OF THE INSPECTOR GENERAL OF POLICE,SOUTH ZONE,NANDAVANAM,THIRUVANANTHAPURAM-695033.**

8 **DISTRICT POLICE CHIEF, OFFICE OF THE DISTRICT OFFICE CHIEF, PATHANAMTHITTA-689645.**

9 **DEPUTY SUPERINTENDENT OF POLICE, OFFICE OF THE DEPUTY SUPERINTENDENT OF POLICE,ADOOR-689645.**

10 **STATION HOUSE OFFICER AND INSPECTOR OF POLICE, KONNI POLICE STATION,PATHANAMTHITTA DISTRICT-689691.**

11 **SAAN POPULAR FINANCE PVT.LTD, POPULAR TOWER,VAKAYAR.P.O,KONNI, PATHANAMTHITTA -689698.REPRESENTED BY ITS MANAGING DIRECTOR.**

12 ROY THOMAS DANIEL,
S/O DANIEL,MANAGING PARTNER,MY POPULAR MARINE PRODUCTS LLP,HAVING REGISTERED OFFICE AT 13/575,POPULAR TOWER,VAKAYAR.P.O,KONNI,PATHANAMTHITTA-689698.

13 PRABHA THOMAS,
W/O.ROY THOMAS,DIRECTOR,POPULAR FINANCE PVT.LTD AND POPULAR NIDHI PVT.LTD,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER,VAKAYAR.P.O,KONNI,
PATHANAMTHITTA-689698.

14 RENU MARIYAM THOMAS,
D/O.ROY THOMAS,DIRECTOR POPULAR FINANCE PVT.LTD,
POPULAR NIDHI PVT.LTD,PARTNER OF MY POPULAR MARINE PRODUCTS LLP,HAVING REGISTERED OFFICE AT 13/575,POPULAR TOWER,VAKAYAR.P.O,KONNI,
PATHANAMTHITTA -689698.

15 RIYA ANN THOMAS,
D/O.ROY THOMAS,DIRECTOR POPULAR FINANCE PVT.LTD,
POPULAR NIDHI PVT.LTD,PARTNER OF MY POPULAR MARINE PRODUCTS LLP,HAVING REGISTERED OFFICE AT 13/575,POPULAR TOWER,VAKAYAR.P.O, KONNI,
PATHANAMTHITTA -689698.

R2 BY ADV. SRI. SASTHAMANGALAM S. AJITHKUMAR (SC)
R5 TO R10 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R1, R3 & R4 BY ADV. SHRI.P.VIJAYAKUMAR, ASG OF INDIA
R12-14 BY ADV. SRI.C.S.MANU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).NO.18781 OF 2020(W)

PETITIONERS:

1 **SAJESH K.SAM**
AGED 46 YEARS
ADVOCATE, S/O.E.M.SAMUEL, KIZHAKKETHIL HOUSE, PAYYANAMON P.O., KONNI, PATHANAMTHITTA DISTRICT - 689 698.

2 **KOSHY C.D.**
AGED 70 YEARS
S/O.LATE KOSHY DANIES, CHARIVUVILAYIL HOUSE, VADAKKUPURAM P.O., PATHANAMTHITTA - 689 653.

3 **GEORGE BABU @ K.G.BABU**
AGED 62 YEARS
S/O.K.V.GEORGE, KIDANGIL HOUSE, ATHIRAMKAL P.O., PATHANAMTHITTA - 689 671.

4 **V.G.JOY**
AGED 68 YEARS
S/O.UNNUNNI, VAZHAKALAYIL HOUSE, MAKKAMKUNNU P.O., PATHANAMTHITTA DISTRICT - 689 645.

BY ADVS.
SRI.G.PRIYADARSAN THAMPI
SMT.SINDHU R.NAIR

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.

2 **THE DIRECTOR GENERAL OF POLICE**
POLICE HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM - 695 010.

3 THE REGIONAL DIRECTOR
CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME BRANCH, T.C.1757/5, "CBIOCR COMPLEX", MUTTATHARA, VALLAKKADAVU, THIRUVANANTHAPURAM - 695 008.

4 THE SUPERINTENDENT OF POLICE
RING ROAD, THAZHEVETTIPRAM,
PATHANAMTHITTA - 689 645.

5 THE STATION HOUSE OFFICER
KONNI POLICE STATION,
PATHANAMTHITTA DISTRICT - 689 698.

6 ROY THOMAS DANIEL
D/O.DANIEL, (AGE NOT KNOWN), MANAGING PARTNER, MY POPULAR MARINE PRODUCTS LLP., HAVING REGISTERED OFFICE AT 13/574, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

7 PRABHA THOMAS
W/O.ROY THOMAS (AGE NOT KNOWN), DIRECTOR, POPULAR FINANCE PVT.LTD., AND POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

8 DR.RENU MARIYAM THOMAS
D/O.ROY THOMAS (AGE NOT KNOWN), DIRECTOR, POPULAR FINANCE PVT.LTD. AND POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP., HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

9 DR.RIYA THOMAS
D/O.ROY THOMAS (AGE NOT KNOWN), DIRECTOR, POPULAR FINANCE PVT.LTD. AND POPULAR NIDHI PVT.LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP., HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA - 689 698.

R1, R2, R4 &R5 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R1, R2, R4 &R5 BY SRI.E.C. BINEESH, GOVT.PLEADER
R3 BY ADV. SRI. SASTHAMANGALAM S. AJITH KUMAR (SC)
R6-8 BY ADV. SRI.C.S.MANU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).NO.18793 OF 2020(Y)

PETITIONER:

N.RAJAMMA
AGED 87 YEARS
W/O. LATE M.C. KURUP, T.C. 4/1702, HOUSE NO.22, BELHAVEN GARDENS, KOWDIAR P.O., THIRUVANANTHAPURAM-695003.

BY ADVS.
SRI.P.RAVEENDRAN PILLAI
SMT.INDIRA RAVEENDRAN
SRI.SANJAY THAMPI

RESPONDENTS:

1 **STATE OF KERALA,**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA-695010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME BRANCH, TC 1757/5, CBI OCR COMPLEX, MUTTATHARA, VALLAKADAVU, THIRUVANANTHAPURAM-695008.

4 **THE SUPERINTENDENT OF POLICE,**
RING ROAD, THAZHEVETTIPRAM, PATHANAMTHITTA-689645.

5 **THE STATION HOUSE OFFICER,**
CANTONMENT POLICE STATION, STATUE, PALAYAM, THIRUVANANTHAPURAM-695001.

6 **ROY THOMAS DANIEL,**
S/O. DANIEL, MANAGING PARTNER, MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575,

POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.

7 PRABHA THOMAS,
W/O. ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT. LTD. AND POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.

8 DR. RENU MARIYAM THOMAS,
D/O. ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT. LTD. AND POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.

9 DR. RIYA THOMAS,
D/O. ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT. LTD. AND POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITTA-689698.

10 MRS. MEENA,
REGIONAL MANAGER, POPULAR FINANCE PVT. LTD., REGIONAL OFFICE, YWCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM-695001.

11 MR. JIGEESH,
BUSINESS COORDINATOR, POPULAR FINANCE PVT. LTD., REGIONAL OFFICE, YWCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM-695001.

12 MR. RENJISH KRISHNAN,
MANAGER, POPULAR FINANCE PVT. LTD., REGIONAL OFFICE, YWCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM-695001.

R1, R2, R4 &R5 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R1,R2,R4 &R5 BY SRI.E.C. BINEESH, GOVT.PLEADER
R3 BY ADV. SRI. SASTHAMANGALAM S. AJITHKUMAR (SC)
R6-8 BY ADV. SRI.C.S.MANU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).NO.18852 OF 2020(F)

PETITIONERS:

1 **ABDUL SALIM**
AGED 63 YEARS
S/O. LATE MUHAMMED ISMAIL, MELUKHAN PARAMBIL HOUSE, ANGADI P.O., RANNI, PATHANAMTHITTA DISTRICT,PIN-689 674

2 **RASSIA.P.K.**
AGED 58 YEARS
W/O. ABDUL SALIM, MELUKHAN PARAMBIL HOUSE, ANGADI P.O., RANNI, PATHANAMTHITTA DISTRICT,PIN-689 674

BY ADVS.
SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM,PIN-695 001

2 **STATE POLICE CHIEF,**
POLICE HAD QUARTERS, VAZHUTHAKADU,
THIRUVANANTHAPURAM,PIN-695 010

3 **DISTRICT POLICE CHIEF,**
PATHANAMTHITTA,PIN-689 645

4 **DEPUTY SUPERINTENDENT OF POLICE,**
ADOOR,PIN-691 523

5 **STATION HOUSE OFFICER,**
KONNI POLICE STATION, KONNI, PATHANAMTHITTA DISTRICT,PIN-689 691

6 **RESERVE BANK OF INDIA,**
BAKERY JUNCTION SERVICE ROAD, NANDAVANAM,
VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA-695 033,
REPRESENTED BY ITS REGIONAL DIRECTOR

7 **THOMAS DANIEL**
S/O. T.K.DANIEL, POPULAR TOWERS, VAKAYAR P.O.,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689 698

8 **PRABHA THOMAS**
W/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O.,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689 698

9 **RINU MARIAM THOMAS,**
D/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O.,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689 698

10 **RIYA ANN THOMAS**
D/O. THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O.,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689 698

11 **M/S.POPULAR FINANCE**
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS, VAKAYAR P.O., KONNI,PATHANAMTHITTA DISTRICT,PIN-689 698,REP BY ITS MANAGING PARTNER THOMAS DANIEL

12 **MYPOPULAR MARINE PRODUCTS LLP,**
HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS, VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT,PIN-689 698,REP BY ITS DESIGNATED PARTNER THOMAS DANIEL.

13 **M/S.POPULAR PRINTERS,**
POPULAR TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT,PIN-689 698, REP BY ITS MANAGING PARTNER PRABHA THOMAS

14 **M/S.POPULAR DEALERS,**
POPULAR TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT,PIN-689 698,REP BY ITS MANAGING PARTNER THOMAS DANIEL

15 **M/S.POPULAR TRADERS**
POPULAR TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT,PIN-689 698,REP BY ITS MANAGING PARTNER THOMAS DANIEL

16 **SAAN POPULAR TRADERS LLP,**
POPULAR TOWERS, VAKAYAR P.O., KONNI,

PATHANAMTHITTA DISTRICT,PIN-689 698,REP BY ITS DESIGNED MANAGING PARTNER RINU MARIAM THOMAS

R1-R5 BY SRI.SUMAN CHAKRAVARTHY, SR. GOVT.PLEADER
R1-R5 BY SRI.RAMESH CHAND, GOVT.PLEADER
R7-9 BY ADV. SRI.C.S.MANU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).NO.18860 OF 2020(F)

PETITIONERS:

1 **V. R. VIMALA,**
AGED 68 YEARS
W/O. R. RAVEENDRAN, MULLAVALAYIL HOUSE,
PATTANTHURUTHU P.O. MANDROTHURUTHU, KOLLAM 691 601.

2 **R. RAVEENDRAN,**
AGED 73 YEARS
MULLAVALAYIL HOUSE, PATTANTHURUTHU P.O.
MANDROTHURUTHU, KOLLAM 691 601.

3 **M.R. SUNEESH,**
AGED 38 YEARS
S/O. R. RAVEENDRAN, MULLAVALAYIL HOUSE,
PATTANTHURUTHU P.O. MANDROTHURUTHU, KOLLAM 691 601.

BY ADVS.
SRI.P.RAVEENDRAN PILLAI
SMT.INDIRA RAVEENDRAN
SRI.SANJAY THAMPI

RESPONDENTS:

1 **STATE OF KERALA**
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM 695 001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM KERALA 695 010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME
BRANCH, TC 1757/5, CBI OCR COMPLEX, MUTTATHARA,
VALLAKADAVU, THIRUVANANTHAPURAM 695 008.

4 **THE SUPERINTENDENT OF POLICE,
RING ROAD, THAZHEVETTIPRAM, PATHANAMTHITTA, 689 645.**

5 **THE STATION HOUSE OFFICER,
ERAVIPURAM POLICE STATION, KOLLAM DISTRICT 691 010.**

6 **THE STATION HOUSE OFFICER,
KUNDRA POLICE STATION, KOLLAM DISTRICT 691 010.**

7 **THE STATION HOUSE OFFICER,
SASTHAMCOTTA POLICE STATION,
KOLLAM DISTRICT 691 010.**

8 **ROY THOMAS DANIEL,
S/O. DANIEL, MANAGING PARTNER, MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA 689 698.**

9 **PRABHA THOMAS,
W/O. ROY THOMAS, DIRECTOR, POPULAR FINANCE PVT.LTD., AND POPULAR NIDHI PVT. LTD, PARTNER OF , MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA 689 698.**

10 **DR. RENU MARIYAM THOMAS,
D/O. ROY THOMAS,
DIRECTOR POPULAR FINANCE PVT.LTD., POPULAR NIDHI PVT.LTD.
PARTNER OF
MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA 689 698.**

11 **DR. RIYA THOMAS,
D/O. ROY THOMAS,
DIRECTOR POPULAR FINANCE PVT.LTD., POPULAR NIDHI PVT.LTD.
PARTNER OF
MY POPULAR MARINE PRODUCTS LLP, HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA 689 698.**

12 **MRS. MEENA,
REGIONAL MANAGER,
POPULAR FINANCE PVT. LTD.,**

REGIONAL OFFICE, YWCA BUILDINGS, ANNAS ARCADE, PALAYAM, THIRUVANANTHAPURAM 695 001.

13 JOHN, MANAGER,
POPULAR FINANCE LTD, POLAYATHODU BRANCH, KOLLAM 691 010.

14 ELAMMA,
POPULAR FINANCE LTD., SASTHAMCOTTA BRANCH, KOLLAM 691 010.

15 MATHUKUTTY PANICKER,
POPULAR FINANCE PVT. LTD, POLAYATHODU BRANCH, KOLLAM 691 010.

R1, R2 & R4 TO R7 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R3 BY ADV. SRI.SASTHAMANGALAM S. AJITHKUMAR (SC)
R9-10 BY ADV. SRI.C.S.MANU
R9-10 BY ADV. SRI.S.K.PREMRAJ

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.19025 OF 2020(C)

PETITIONERS:

1 JACOB THOMAS, AGED 50 YEARS,
S/o THOMAS THOMAS, ATTATHARAYIL HOUSE,
PAZHAVANGADI P.O, RANNI,
PATHANAMTHITTA DISTRICT, PIN 689 673

2 ANITHA JACOB, AGED 49 YEARS,
W/o JACOB THOMAS, ATTATHARAYIL HOUSE,
PAZHAVANGADI P.O, RANNI,
PATHANAMTHITTA DISTRICT, PIN 689 673

3 MEKHA ELSA JACOB, AGED 23 YEARS,
D/o JACOB THOMAS, ATTATHARAYIL HOUSE,
PAZHAVANGADI P.O, RANNI,
PATHANAMTHITTA DISTRICT, PIN 689 673

4 MEKKU THOMAS JACOB, AGED 21 YEARS,
S/o JACOB THOMAS, ATTATHARAYIL HOUSE,
PAZHAVANGADI P.O, RANNI,
PATHANAMTHITTA DISTRICT, PIN 689 673

BY ADVS.SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 STATE OF KERALA,
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN 695 001.

2 STATE POLICE CHIEF,
POLICE HEAD QUARTERS, VAZHUTHAKADU,
THIRUVANANTHAPURAM, PIN 695 010

**3 DISTRICT POLICE CHIEF,
PATHANAMTHITTA, PIN 689 645**

**4 DEPUTY SUPERINTENDENT OF POLICE,
ADOOR, PIN 691 523**

**5 STATION HOUSE OFFICER,
KONNI POLICE STATION, KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 691**

**6 RESERVE BANK OF INDIA,
BAKERY JUNCTION SERVICE ROAD, NANDAVANAM,
VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA 695 033,
REPRESENTED BY ITS REGIONAL DIRECTOR**

**7 THOMAS DANIEL, S/o T.K DANIEL,
POPULAR TOWERS, VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698**

**8 PRABHA THOMAS, W/o THOMAS DANIEL,
POPULAR TOWERS, VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698**

**9 RINU MARIAM THOMAS, D/o THOMAS DANIEL,
POPULAR TOWERS, VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698**

**10 RIYA ANN THOMAS, D/o THOMAS DANIEL,
POPULAR TOWERS, VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698**

**11 M/s POPULAR FINANCE,
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS,
VAKAYAR P.O, KONNI, PATHANAMTHITTA DISTRICT,
PIN 689 698,
REPRESENTED BY ITS MANAGING PARTNER THOMAS DANIEL.**

**12 M/s POPULAR PRINTERS, POPULAR TOWERS,
VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT,
PIN 689 698
REPRESENTED BY ITS MANAGING PARTNER PRABHA THOMAS.**

**13 M/s POPULAR EXPORTS, POPULAR TOWERS,
VAKAYAR P.O, KONNI,
PATHANAMTHITTA DISTRICT,**

PIN 689 698
RPERESENTED BY ITS MANAGING PARTNER THOMAS DANIEL.

14 SAAN POPULAR TRADERS LLP, POPULAR TOWER, VAKAYAR P.O., KONNI, PATHANAMTHITA - 689 698, REPRESENTED BY ITS DESIGNATED PARTNER RINU MARIAM THOMAS

R1 BY SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER
R7-9 BY ADV. SRI.C.S.MANU
R1-R5 BY PUBLIC PROSECUTOR SRI. E.C.BINEESH

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020 ALONG WITH WP(C).18199/2020 AND CONNECTED CASES. THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20770 OF 2020(U)

PETITIONERS:

1 BINNY MATHAI, AGED 40 YEARS,
S/o MATHAI E., GATHASEM,
KOTTAVILLA PANDINJATTETHIL, CHERIKONAM,
KANNANALLOOR, KOLLAM-691 576

2 MATHAI E., AGED 70 YEARS,
S/o EAPEN, KOTAVILA PANDINJATTETHIL,
PLAMUKKU, KANNANALLOOR, KOLLAM-691 576

3 SOSAMMA CHACKO, AGED 73 YEARS,
W/o LATE E. CHACKO, KALLUVILA JOHNSON COTTAGE,
KANNANALLOOR, KOLLAM-691 576

BY ADVS.SRI.SAIBY JOSE KIDANGOOR
SRI.BENNY ANTONY PAREL
SMT.S.SIBHA
SRI.P.M.MOHAMMED SALIH
KUM.PARVATHY VIJAYAN
SMT.PRAMITHA AUGUSTINE
SHRI.ANOOP SEBASTIAN
SMT.DEEPA VALENTINE LESLIE

RESPONDENTS:

1 STATE OF KERALA,
REP.BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001

2 DIRECTOR GENERAL OF POLICE,
KERALA STATE POLICE HEAD QUARTERS,
VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA-695 010

3 THE REGIONAL DIRECTOR,
CENTRAL BUREAU OF INVESTIGATION,
SPECIAL CRIME BRANCH, TC 1757/5. 'CBI OCR COMPLEX',

**MUTTATHARA, VALLAKADAVU,
THIRUVANANTHAPURAM-695 008**

4 **THE CITY POLICE COMMISSIONER,
MUNDAKKAL, KOLLAM, KERALA 691 001**

5 **THE SUPERINTENDENT OF POLICE,
ASHRAMAM RD, ASRAMAM, KOLLAM, KERALA 691 001**

6 **THE STATION HOUSE OFFICER,
KANNANALLOOR POLICE STATION,
KANNANALLOOR - 691 576**

7 **ROY THOMAS DANIEL, S/o DANIEL,
MANAGING PARTNER, MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER,
VAKAYAR P.O., KONNI, PATHANAMTHITTA-689 698**

8 **PRABHA THOMAS, W/o ROY THOMAS, DIRECTOR,
POPULAR TRADERS, POPULAR FINANCE PVT.LTD. AND
POPULAR NIDHI PVT.LTD.,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER,
VAKAYAR P.O., KONNI, PATHANAMTHITTA-689 698**

9 **Dr. RENU MARIYAM THOMAS, D/o ROY THOMAS,
DIRECTOR, POPULAR TRADERS, POPULAR FINANCE PVT.LTD.
AND POPULAR NIDHI PVT.LTD.,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER,
VAKAYAR P.O., KONNI, PATHANAMTHITTA-689 698**

10 **Dr. RIYA THOMAS, D/o ROY THOMAS,
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT.LTD. AND POPULAR NIDHI PVT.LTD,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575, POPULAR TOWER,
VAKAYAR P.O., KONNI, PATHANAMTHITTA-689 698**

11 **Mrs. MEENA, REGIONAL MANAGER,
POPULAR FINANCE PVT. LTD., REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE, PALAYAM,
THIRUVANANTHAPURAM-695 001**

12 **Mr. JIGEESH, BUSINESS COORDINATOR,
POPULAR FINANCE PVT. LTD., REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE, PALAYAM,
THIRUVANANTHAPURAM-695 001**

13 Mr. RENJISH KRISHNAN, MANAGER,
POPULAR FINANCE PVT. LTD., REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE, PALAYAM,
THIRUVANANTHAPURAM-695 001

R1, R2, R4-R6 BY PUBLIC PROSECUTOR SRI.RAMESH CHAND
R3 BY ADV. SRI. SASTHAMANGALAM S. AJITHKUMAR,
S.C. FOR CBI
R8-10 BY ADV. SRI.C.S.MANU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020 ALONG WITH WP(C).18199/2020 AND CONNECTED CASES. THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20794 OF 2020(Y)

PETITIONER:

ABRAHAM G., AGED 61 YEARS,
S/o GEORGE, ARAPPURA VADAKKETHIL HOSPITAL JUNCTION,
KUNDARA P. O., KOLLAM - 691 501.

BY ADVS.SRI.SAIBY JOSE KIDANGOOR
SRI.BENNY ANTONY PAREL
SMT.S.SIBHA
KUM.PARVATHY VIJAYAN
SHRI.ANOOP SEBASTIAN
SMT.DEEPA VALENTINE LESLIE

RESPONDENTS:

1 **STATE OF KERALA,**
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS,
VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA - 695 010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION,
SPECIAL CRIME BRANCH, TC 1757/5,
'CBI OCR COMPLEX', MUTTATHARA,
VALLAKADAVU, THIRUVANANTHAPURAM - 695 008.

4 **THE CITY POLICE COMMISSIONER,**
MUNDAKKAL, KOLLAM, KERALA - 691 001.

5 **THE SUPERINTENDENT OF POLICE,**
ASHRAMAM RD., ASRAMAM, KOLLAM,
KERALA - 691 001.

6 **THE STATION HOUSE OFFICER,**
KUNDARA POLICE STATION, NH744,
ELAMPALLOR, KUNDARA, KERALA - 691 501.

7 **ROY THOMAS DANIEL, S/o. DANIEL,**
MANAGING PARTNER,
MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P. O., KONNI,
PATHANAMTHITTA - 689 698.

8 **PRABHA THOMAS, W/o ROY THOMAS,**
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT. LTD.& POPULAR NIDHI PVT. LTD.,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P. O., KONNI,
PATHANAMTHITTA - 689 698.

9 **Dr. RENU MARIYAM THOMAS, D/o ROY THOMAS,**
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT. LTD.,
POPULAR NIDHI PVT. LTD.,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P. O., KONNI,
PATHANAMTHITTA - 689 698.

10 **Dr. RIYA THOMAS, D/o ROY THOMAS,**
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT. LTD.,
POPULAR NIDHI PVT. LTD., PARTNER OF MY POPULAR
MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P. O., KONNI,
PATHANAMTHITTA - 689 698.

11 **Mrs. MEENA, REGIONAL MANAGER,**
POPULAR FINANCE PVT. LTD.,
REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE,
PALAYAM, THIRUVANANTHAPURAM - 695 001.

12 **Mr. JIGEESH, BUSINESS COORDINATOR,**
POPULAR FINANCE PVT. LTD.,

REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE,
PALAYAM, THIRUVANANTHAPURAM - 695 001.

13 Mr. RENJISH KRISHNAN, MANAGER,
POPULAR FINANCE PVT. LTD., REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE, PALAYAM,
THIRUVANANTHAPURAM - 695 001.

R1, R2, R4-R6 BY PUBLIC PROSECUTOR SRI.RAMESH CHAND
R3 BY ADV.SRI. SASTHAMANGALAM S. AJITHKUMAR,
S.C. FOR CBI
R8-10 BY ADV. SRI.C.S.MANU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020 ALONG WITH WP(C).18199/2020 AND CONNECTED CASES. THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20824 OF 2020(C)

PETITIONER:

RACHEL GEORGE, AGED 78 YEARS,
W/o K. GEORGE, RESIDING AT SHYLA BHAVAN,
PALAMUKKU, KANNANALLOOR, KOLLAM 691 576.

BY ADVS.SRI.SAIBY JOSE KIDANGOOR
SRI.BENNY ANTONY PAREL
SMT.S.SIBHA
KUM.PARVATHY VIJAYAN
SHRI.ANOOP SEBASTIAN
SMT.DEEPA VALENTINE LESLIE

RESPONDENTS:

1 **STATE OF KERALA,**
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM 695 001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS,
VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA - 695 010.

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION,
SPECIAL CRIME BRANCH, TC 1757/5,
"CBI OCR COMPLEX",
MUTTATHARA, VALLAKDAVU,
THIRUVANANTHAPURAM - 695 008.

4 **THE CITY POLICE COMMISSIONER,**
MUNDAKKAL, KOLLAM, KERALA 691 001.

5 **THE SUPERINTENDENT OF POLICE,**
ASHRAMAM RD, ASRAMAM, KOLLAM,
KERALA 691 001.

**6 THE STATION HOUSE OFFICER,
KANNANALLOOR POLICE STATION, KOLLAM 691 576.**

**7 ROY THOMAS DANIEL, S/o DANIEL,
MANAGING PARTNER, POPULAR DEALERS,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O,
KONNI, PATHANAMTHITTA 689 698.**

**8 PRABHA THOMAS, W/o ROY THOMAS,
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT LTD & POPULAR NIDHI PVT LTD,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O.,
KONNI, PATHANAMTHITTA 689 698.**

**9 Dr. RENU MARIYAM THOMAS,
D/o ROY THOMAS,
DIRECTOR, POPULR TRADERS,
POPULAR DEALERS,
POPULAR FINANCE PVT.LTD.,
POPULAR NIDHI PVT. LTD.,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O, KONNI,
PATHANAMTHITTA 689 698.**

**10 Dr. RIYA THOMAS, D/o ROY THOMAS,
DIRECTOR, POPULAR TRADERS,
POPULAR DEALERS, POPULAR FINANCE PVT.LTD,
POPULAR NIDHI PVT.LTD.,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O.,
KONNI, PATHANAMTHITTA 689 698.**

**11 Mrs. MEENA, REGIONAL MANAGER,
POPULAR FINANCE PVT.LTD.,
REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE,
PALAYAM, THIRUVANANTHAPURAM 695 001.**

**12 Mr. JIGEESH, BUSINESS COORDINATOR,
POPULAR FINANCE PVT.LTD.,**

REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE,
PALAYAM, THIRUVANANTHAPURAM 695 001.

13 Mr. RENJISH KRISHNAN, MANAGER,
POPULAR FINANCE PVT.LTD., REGIONAL OFFICE,
YWCA BUILDINGS, ANNAS ARCADE, PALAYAM,
THIRUVANANTHAPURAM 695 001.

R1, R2, R4-R6 BY PUBLIC PROSECUTOR SRI.RAMESH CHAND
R3 BY ADV. SRI. SASTHAMANGALAM S. AJITHKUMAR,
S.C. FOR CBI

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020 ALONG WITH WP(C).18199/2020 AND CONNECTED CASES. THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20828 OF 2020(C)

PETITIONERS:

1 SREEKUMAR K.S.,
KARAKKATTU PUTHENVEEDU, VETTOOR,
VETTOOR (P.O.), KONNITHAZHAM,
KUMBAZHA, PATHANAMTHITTA, PIN 689 653.

2 SUNILKUMAR K.,
VALIYAVEETTIL HOUSE, KAITHAPARAMBU (P.O.),
ENTHU VILLAGE, ADOOR TALUK,
PATHANAMTHITTA, PIN 691 526.

BY ADVS.SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY,
MINISTRY OF FINANCE,
NORTH BLOCK, NEW DELHI 110 001.

2 STATE OF KERALA,
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM 695 001.

3 COMPETENT AUTHORITY (UNDER SECTION 7 OF THE BANNING OF UNREGULATED DEPOSIT SCHEMES ACT, 2019)
SECRETARY, HOME DEPARTMENT,
GOVERNMENT OF KERALA, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN 695 001.

4 CENTRAL BUREAU OF INVESTIGATION (CBI),
REPRESENTED BY ITS DIRECTOR,
CBI HEAD OFFICE, CGO COMPLEX,
LODHI ROAD, NEW DELHI 110 003.

**5 RESERVE BANK OF INDIA (RBI),
THROUGH ITS REGIONAL DIRECTOR,
BAKERY JUNCTION SERVICE ROAD, NANDAVANAM,
VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA 695 033,
REPRESENTED BY ITS REGIONAL DIRECTOR.**

**6 SECURITIES AND EXCHANGE BOARD OF INDIA (SEBI),
REPRESENTED BY ITS MANGER,
KOCHI LOCAL OFFICE OF THE SEBI,
6TH FLOOR, FINANCE TOWER,
KALOOR, ERNAKULAM, PIN 682 017.**

**7 MINISTRY OF CORPORATE AFFAIRS,
GOVERNMENT OF INDIA, REPRESENTED BY ITS SECRETARY,
'A' WING, SHASTRI BHAWAN,
RAJENDRA PRASAD BHAWAN, NEW DELHI 110 001.**

**8 INSPECTOR GENERAL OF REGISTRATION,
STATE OF KERALA, DEPARTMENT OF REGISTRATION,
VANCHIYUR P.O., THIRUVANANTHAPURAM, PIN 695 035.**

**9 DISTRICT POLICE CHIEF,
PATHANAMTHITTA, OFFICE OF SP OF POLICE,
PATHANAMTHITTA, PIN 689 645.**

**10 THOMAS DANIEL, S/o T.K. DANIEL,
POPULAR TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698.**

**11 PRABHA THOMAS, W/o THOMAS DANIEL,
POLULAR TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698.**

**12 RINU MARIAM THOMAS, D/o THOMAS DANIEL,
POLULAR TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698.**

**13 RIYA ANN THOMAS, D/o THOMAS DANIEL,
POLULAR, TOWERS, VAKAYAR P.O., KONNI,
PATHANAMTHITTA DISTRICT, PIN 689 698.**

**14 M/s POPULAR FINANCE,
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED
OFFICE AT POPULAR TOWER,
VAKAYAR P.O., KONNI,**

PATHANAMTHITTA DISTRICT 689 698.
REP. BY ITS MANAGING PARTNER THOMAS DANIEL.

R1, R7 BY ADV. SHRI.P.VIJAYAKUMAR, ASG OF INDIA
R6 BY ADV. SRI.K.M.JAMALUDHEEN
R11-13 BY ADV. SRI.C.S.MANU
BY PUBLIC PROSECUTOR SRI. RAMESH CHAND
BY ADV. SRI. SASTHAMANGALAM S. AJITHKUMAR,
S.C. FOR CBI

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020 ALONG WITH WP(C).18199/2020 AND CONNECTED CASES. THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20834 OF 2020(D)

PETITIONER:

ALEXANDROSE PANICKER M, AGED 71 YEARS,
S/o MATHUNNI PANICKER, MANU LAND,
AMBIPOIKA P.O., KUNDARA,
KOLLAM RURAL, KERALA-691 501.

BY ADVS.SRI.SAIBY JOSE KIDANGOOR
SRI.BENNY ANTONY PAREL
SMT.S.SIBHA
KUM.PARVATHY VIJAYAN
SHRI.ANOOP SEBASTIAN
SMT.DEEPA VALENTINE LESLIE

RESPONDENTS:

1 **STATE OF KERALA,**
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.

2 **DIRECTOR GENERAL OF POLICE,**
KERALA STATE POLICE HEAD QUARTERS,
VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA-695 010

3 **THE REGIONAL DIRECTOR,**
CENTRAL BUREAU OF INVESTIGATION,
SPECIAL CRIME BRANCH, TC 1757/5,
"CBI OCR COMPLEX",
MUTTATHARA,
VALLAKADAVU,
THIRUVANANTHAPURAM-695 008.

4 **THE CITY POLICE COMMISSIONER,**
MUNDAKKAL, KOLLAM, KERALA-691 001.

**5 THE SUPERINTENDENT OF POLICE,
ASHRAMAM RD, ASRAMAM,
KOLLAM, KERALA-691 001.**

**6 THE CIRCLE INSPECTOR OF POLICE,
NH 744, ELAMPALLOOR,
KUNDARA, KERALA-691 501.**

**7 ROY THOMAS DANIEL, S/o DANIEL,
DESIGNATED PARTNER, MARY RANI TRADING LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O.,
KONNI, PATHANAMTHITTA-689 698.**

**8 PRABHA THOMAS, W/o ROY THOMAS,
DESIGNATED PARTNER, MARY RANI TRADING LLP,
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT LTD & POPULAR NIDHI PVT LTD,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O,
KONNI, PATHANAMTHITTA-689 698.**

**9 Dr. RENU MARIYAM THOMAS, D/o ROY THOMAS,
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT LTD,
POPULAR NIDHI PVT LTD,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O.,
KONNI, PATHANAMTHITTA-689 698.**

**10 Dr. RIYA THOMAS, D/o ROY THOMAS,
DIRECTOR, POPULAR TRADERS,
POPULAR FINANCE PVT LTD, POPULAR NIDHI PVT LTD,
PARTNER OF MY POPULAR MARINE PRODUCTS LLP,
HAVING REGISTERED OFFICE AT 13/575,
POPULAR TOWER, VAKAYAR P.O,
KONNI, PATHANAMTHITTA-689 698.**

**11 Mrs. MEENA, REGIONAL MANAGER,
POPULAR FINANCE PVT LTD,
REGIONAL OFFICE,
YMCA BUILDINGS, ANNAS ARCADE,
PALAYAM, THIRUVANANTHAPURAM-695 001.**

**12 Mr. JIGEESH, BUSINESS COORDINATOR,
POPULAR FINANCE PVT LTD, REGIONAL OFFICE,
YMCA BUILDINGS, ANNAS ARCADE, PALAYAM,
THIRUVANANTHAPURAM-695 001.**

**13 Mr. RENJISH KRISHNAN, MANAGER,
POPULAR FINANCE PVT LTD,
REGIONAL OFFICE,
YMCA BUILDINGS, ANNAS ARCADE,
PALAYAM, THIRUVANANTHAPURAM-695 001.**

**R8-10 BY ADV. SRI.C.S.MANU
R1, R2, R4-R6 BY PUBLIC PROSECUTOR SRI.RAMESH CHAND
R3 BY ADV. SRI. SASTHAMANGALAM S. AJITHKUMAR,
S.C. FOR CBI**

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020 ALONG WITH WP(C).18199/2020 AND CONNECTED CASES. THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20864 OF 2020(G)

PETITIONER:

NIKHIL S.U.
TC 5/3378,SECOND FLOOR, ELAMKULAM LANE-2,
KALLAMPALLY, MEDICAL COLLEGE (P.O)
THIRUVANANTHAPURAM, PIN-695 011

BY ADVS.
SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 **UNION OF INDIA**
REPRESENTED BY ITS SECRETARY, MINISTRY OF FINANCE,
NORTH BLOCK, NEW DELHI,PIN-110 001

2 **STATE OF KERALA,**
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM,PIN-695 001

3 **COMPETENT AUTHORITY**
(UNDER SECTION 7 OF THE BANNING OF UNREGULATED
DEPOSIT SCHEMES ACT, 2019) SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF KERALA, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM,PIN-695 001

4 **CENTRAL BUREAU OF INVESTIGATION (CBI)**
REPRESENTED BY ITS DIRECTOR, CBI HEAD OFFICE, CGO
COMPLEX, LODHI ROAD, NEW DELHI,PIN-110 003

5 **RESERVE BANK OF INDIA (RBI)**
THROUGH ITS REGIONAL DIRECTOR, BAKERY JUNCTION
SERVICE ROAD, NANDAVANAM, VAZHUTHACAUD,
THIRUVANANTHAPURAM,KERALA,PIN-695 033, REPRESENTED
BY ITS REGIONAL DIRECTOR

6 **SECURITIES AND EXCHANGE BOARD OF INDIA (SEBI),**

REPRESENTED BY ITS MANAGER, KOCHI LOCAL OFFICE OF THE SEBI, 6TH FLOOR, FINANCE TOWER, KALOOR, ERNAKULAM,PIN-682 017

7 MINISTRY OF CORPORATE AFFAIRS, GOVERNMENT OF INDIA, REPRESENTED BY ITS SECRETARY, A WING , SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001

8 INSPECTOR GENERAL OF REGISTRATION, STATE OF KERALA, DEPARTMENT OF REGISTRATION, VANCHIYUR P.O., THIRUVANANTHAPURAM,PIN-695 035

9 DISTRICT POLICE CHIEF, PATHANAMTHITTA, OFFICE OF SP OF POLICE, PATHANAMTHITTA,PIN-689 645

10 THOMAS DANIEL S/O. T.K. DANIEL, POPULAR TOWERS, VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT,PIN-689 698

11 PRABHA THOMAS, W/O.THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT,PIN-689 698

12 RINU MARIAM THOMAS, D/O.THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT,PIN-689 698

13 RIYA ANN THOMAS, D/O.THOMAS DANIEL, POPULAR TOWERS, VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT,PIN-689 698

14 M/S. POPULAR FINANCE, A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED OFFICE AT POPULAR TOWERS, VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT,PIN-689 698,REP BY ITS MANAGING PARTNER THOMAS DANIEL

R1, R7 BY ADV. SHRI.P.VIJAYAKUMAR, ASG OF INDIA
R6 BY ADV. SRI.K.M.JAMALUDHEEN
PUBLIC PROSECUTOR SRI.RAMESH CHAND
ADV.SRI.SASTHAMANGALAM S.AJITH KUMAR, SC, CBI

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.20902 OF 2020(K)

PETITIONERS:

1 **BEEJI BABU**
AGED 66 YEARS
W/O.LATE DR.BAB JESUS,ELANJIMOOTTIL
KANDATHIL,KOTTATHODU,THIRUVALLA,
PIN-689010.

2 **SANTHA KUMARY.R,**
AGED 61 YEARS
W/O.LATE SALPRAKASH,L-105,SREELAKSHMI,
CHANGAMPUZHA NAGAR,ERNAKULAM,PIN-682033.

BY ADVS.
SRI.JACOB P.ALEX
SRI.JOSEPH P.ALEX
SHRI.MANU SANKAR P.

RESPONDENTS:

1 **UNION OF INDIA**
REPRESENTED BY ITS SECRETARY,
MINISTRY OF FINANCE,NORTH BLOCK,
NEW DELHI,PIN-110001.

2 **STATE OF KERALA,**
REPRESENTED BY THE CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,THIRUVANANTHAPURAM,
PIN-695001.

3 **COMPETENT AUTHORITY(UNDER SECTION 7 OF THE BANNING OF UNREGULATED DEPOSIT SCHEMES ACT,2019)**
SECRETARY,HKOME DEPARTMENT,GOVERNMENT OF KERALA,GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM,PIN-695001.

4 **CENTRAL BURAEU OF INVESTIGATION(CBI),**
REPRESENTED BY ITS DIRECTOR,CBI HEAD OFFICE,

CGO COMPLEX,LODHI ROAD,NEW DELHI,PIN-110003.

5 **RESERVE BANK OF INDIA(RBI),
THROUGH ITS REGIONAL DIRECTOR,BAKERY JUNCTION
SERVICE ROAD,
NANDAVANAM,VAZHUTHACAUD,THIRUVANANTHAPURAM,KERALA,
PIN-695033,REPRESENTED BY ITS REGIONAL DIRECTOR.**

6 **SECURITIES AND EXCHANGE BOARD OF INDIA(SEBI),
REPRESENTED BY ITS MANAGER,KOCHI LOCAL OFFICE OF
THE SEBI,6TH FLOOR,FINANCE TOWER,
KALOOR,ERNAKULAM,PIN-682017.**

7 **MINISTRY OF CORPORATE AFFAIRS,
GOVERNMENT OF INDIA,REPRESENTED BY ITS
SECRETARY,'A'WING,SHASTRI BHAWAN,RAJENDRA PRASAD
ROAD,NEW DELHI-110001.**

8 **INSPECTOR GENERAL OF REGISTRATION,
STATE OF KERALA,DEPARTMENT OF REGISTRATION,
VANCHIYUR.P.O, THIRUVANANTHAPURAM,PIN-695035.**

9 **DISTRICT POLICE CHIEF,
PATHANAMTHITTA,OFFICE OF SP OF POLICE,
PATHANAMTHITTA,PIN-689645.**

10 **THOMAS DANIEL,
S/O.T.K.DANIEL,POPULAR TOWERS,VAKAYAR.P.O,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689698.**

11 **PRABHA THOMAS,
W/O.THOMAS DANIEL,POPULAR TOWERS,VAKAYAR.PO,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689698.**

12 **RINU MARIAM THOMAS,
D/O.THOMAS DANIEL,POPULAR TOWERS,
VAKAYAR.P.O, KONNI,PATHANAMTHITTA DISTRICT,
PIN-689698.**

13 **RIYA ANN THOMAS,
D/O.THOMAS DANIEL,POPULAR TOWERS,VAKAYAR.P.O,
KONNI,PATHANAMTHITTA DISTRICT,PIN-689698.**

14 **M/S.POPULAR FINANCE,
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED
OFFICE AT POPULAR
TOWERS,VAKAYAR.P.O,KONNI,PATHANAMTHITTA
DISTRICT,PIN-689698,**

REP.BY ITS MANAGING PARTNER THOMAS DANIEL.

15 M/S POPULAR TRADERS,
POPULAR TOWERS,VAKAYAR.P.O,KONNI,
PATHANAMTHITTA DISTRICT,PIN-689698.
REP.BY ITS MANAGING PARTNER THOMAS DANIEL.

R1, R7 BY ADV. SHRI.P.VIJAYAKUMAR, ASG OF INDIA
R6 BY ADV. SRI.K.M.JAMALUDHEEN
R11-13 BY ADV. SRI.C.S.MANU
PUBLIC PROSECUTOR SRI.RAMESH CHAND
ADV.SRI.SASTHAMANGALAM S.AJITH KUMAR, SC, CBI

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.22687 OF 2020(I)

PETITIONERS:

1 **GEORGE P.V**
AGED 77 YEARS
S/O. LATE K.V. VARGHESE, KATHETTU HOUSE, PARAPPILLIL ROAD, THIRUVANKULAM P.O.

2 **BIJU ABRAHAM. S.,**
AGED 50 YEARS
S/O. S.G. ABRAHAM, SHANKARATHIL HOUSE, KOLLAMPDY, IRUMPANAM, THRIPUNITHURA 682 309.

3 **SAJIKUTTY MATHEW,**
AGED 60 YEARS
S/O. LATE K.V. MATHEW, KINATTUMKARA, PARAPPILLIL LANE, THIRUVANKULAM, ERNAKULAM 582 305.

4 **SELIN SAJI,**
AGED 53 YEARS
W/O. SAJIKUTTY MATHEW,
KINATTUMKARA, PARAPPILLIL LINE, THIRUVANKULAM, ERNAKULAM 582 305.

5 **SHEBA MARIAM SAJI,**
AGED 21 YEARS
D/O. SAJIKUTTY MATHEW,
KINATTUMKARA, PARAPPILLIL LANE, THIRUVANKULAM, ERNAKULAM 582 305.

6 **LISSENKUTTY JACOB,**
AGED 58 YEARS
W/O. JOSEPH KUNJU P.J. PATHRAPANKAL HOUSE, A.K.G. ROAD (METRO WAY), THIRUVANKULAM P.O. KADUNGAMANGALAM, ERNAKULAM 682 305.

7 **SOMASHEKHARAN PILLAI,**
AGED 63 YEARS
S/O. RAGHAVAN NAIR, SUNIL NIVAS, AVANEESWARAM R.S. P.O. KOLLAM DISTRICT , KERALA, 691 508.

8 LEELAMANI AMMA,
AGED 55 YEARS
W/O. SOMASEKHARAN PILLAI,
SUNIL NIVAS,
AVANEESWARAM R.S. P.O.
KOLLAM DISTRICT , KERALA, 691 508.

9 MINI JOHNSON,
AGED 52 YEARS
W/O. JOHNSON, KOCHUMELATHIL VEEDU, PERUNGALOOR,
AYUR P.O. KOLLAM DISTRICT, KERALA 691 533.

10 JOHNSON K.M.,
AGED 59 YEARS, S/O ,
KOCHUMELATHIL VEEDU, PERUNGALOOR, AYUR P.O. KOLLAM DISTRICT, KERALA 691 533.

11 SATHEESAN.B.,
AGED 54 YEARS
S/O. BHASKARAN VISHNU VILASAM, PUNALUR,
KOLLAM 691 332.

12 AJI K MATHEW,
AGED 47 YEARS
S/O. MATHAI K.K. KAVARIKULAM HOUSE, PULLAD P.O.
TIRUVALLA, PATHANAMTHITTA DISTRICT,
KERALA 689 548.

13 SUNU JOHN,
AGED 40 YEARS
S/O. JOHN, PADIPPURAYIL HOUSE, ARUKALICKAL WEST,
VAYALA P.O. NEDUMON 691 554.

14 SARAMMA JOHN,
AGED 60 YEARS
W/O. JOHN KOLLAKKARAN HOUSE, MALAPPEROOR MANJAPPARA
P.O. AYUR 691 533.

15 SOJIA JOHN,
AGED 40 YEARS
W/O. RENJU P ABRAHAM, PUTHANKADA VEEDU, VALAKAM
P.O. KOLLAM , KERALA 691 532.

16 FR. THOMAS K.J.,
AGED 68 YEARS
S/O. JOSEPH, KOLOTHU MANNIL, KAITHAKADU
KULATHUPUZHA, KOLLAM 691 310.

17 BINDHU PRABHA,
AGED 45 YEARS
W/O. SABU VASUKUTTY, POURNAMI, MUTTATHUKONAM NORTH P.O. ELAVUMTHITTA, PATHANAMTHITTA.

18 DEEPTHI C.,
AGED 34 YEARS
W/O. ABHILASH, POURNAMI, MUTTATHUKONAM NORTH P.O. ELAVUMTHITTA, PATHANAMTHITTA .

19 VIJAYAN V.R.,
AGED 69 YEARS
W/O. V S RAGHAVAN (LATE) , POURNAMI, MUTTATHUKONAM NORTH P.O. ELAVUMTHITTA, PATHANAMTHITTA .

20 VIJI PRABHA,
AGED 35 YEARS
W/O. TIBU THAMPAN ,
POURNAMI, MUTTATHUKONAM NORTH P.O. ELAVUMTHITTA, PATHANAMTHITTA .

21 PONNAMMA V.R.,
AGED 66 YEARS
D/O. DIVAKARAN LATE,
POURNAMI, MUTTATHUKONAM NORTH P.O. ELAVUMTHITTA, PATHANAMTHITTA .

22 VASUKUTTY
AGED 82 YEARS
S/O. NEELAKANDAN (LATE),
POURNAMI, MUTTATHUKONAM NORTH P.O. ELAVUMTHITTA, PATHANAMTHITTA .

23 VIDHYA PRABHA,
AGED 31 YEARS
W/O. SREEJITH P V., VADAKKEMALYIL HOUSE NELLIKALA P.O. KARAMVELY, PATHANAMTHITTA.

24 VIJAYAMMA V.R.,
AGED 72 YEARS
W/O.M.K. PRAHBAKARAN (LATE),
VADAKKEMALYIL HOUSE NELLIKALA P.O. KARAMVELY, PATHANAMTHITTA.

25 VARKEY GEORGE,
AGED 64 YEARS
S/O. GEORGE, KAVUMKOTTATHU HOUSE,

**CHIRAYIRAMBU P.O. MARAMON,
PATHANAMTHITTA 689 549.**

**26 MERCY VARKEY,
AGED 62 YEARS
D/O. JACOB K GEORGE,
KAVUMKOTTATHU HOUSE, CHIRAYIRAMBU P.O. MARAMON,
PATHANAMTHITTA 689 550.**

**27 JOLLY V GEORGE,
AGED 58 YEARS
D/O. JACOB K GEORGE,
KOLLAKKARAN HOUSE, PERUNGALLOOR, AYOOR, KOLLAM 691 533.**

**28 V S GEORGE @ VALLIYAKALAYIL SAMUEL GEORGE,
AGED 53 YEARS
S/O. SAMUEL, CHALLACKAL HOUSE, KONNI P.O.
POOVANPARA.**

**29 AMMINI GEORGE,
AGED 59 YEARS
W/O. V.S. GEORGE,
CHALLACKAL HOUSE, KONNI P.O. POOVANPARA.**

**30 ADARSH ROY,
AGED 19 YEARS
S/O. ANIAMMA ROY, NELLIVILA THAZHATHIL VEEDU,
POOYAPPALLY P.O. KOTTARAKARA.**

**31 ASISH ROY,
AGED 21 YEARS
S/O. ANIAMMA ROY, NELLIVILA THAZHATHIL VEEDU,
POOYAPPALLY P.O. KOTTARAKARA.**

**32 AHIN OOMMEN JACOB,
AGED 29 YEARS
S/O. OOMMEN JACOB, ARATHILKUNNATHU HILL VIEW,
CHURULICODE, P.O. PATHANAMTHITTA 689 668.**

**33 CHERIN MATHEWS,
AGED 57 YEARS
S/O. MATHEWS, KARIYDIL EAST, VETTICODE P.O.
PALLIKKAL , KATTANAM, ALLAPPEY, 690 503.**

**34 SURESH BABU C.K.,
AGED 60 YEARS
S/O. CHIDAMBARA KOLAPPA PILLAI, T C 54/1556-2,**

**GANANADAM 160 B, AYYAPPA GARDAN,
SOMANAGAR, KALADY,
TRIVANDRUM.**

35 **NITHYA SURESH,
AGED 45 YEARS
W/O. SURESH BABU C.K., TC 54/1556-2,GANANADAM 160 B, AYYAPPA GARDAN, SOMANAGAR, KALADY, TRIVANDRUM.**

36 **SEEHTA DEVI,
AGED 78 YEARS
S/O. CHIDAMBARA KOLAPPA PILLAI, T C 54/1556-2, GANANADAM 160 B, AYYAPPA GARDAN, SOMANAGAR, KALADY, TRIVANDRUM.**

37 **RAJU POONTHOTTATHIL,
AGED 44 YEARS
S/O. THOMAS GEORGE, POONTHOTTAM HOSUE, MANGALAM P.O. MALAPPURAM DISTRICT, KERALA 676 561.**

38 **P.T. THOMAS,
AGED 70 YEARS
S/O. THOMAS GEORGE, PULINTHITTA HOUSE, KRUPA GARDEN, KOIPURAM, KUMBANAD 689 547.**

39 **PONNAMMA THOMAS,
AGED 70 YEARS
W/O. P.T. THOMAS, PULINTHITTA HOUSE, KRUPA GARDEN, KOIPURAM, KUMBANAD 689 547.**

40 **TIJU ABRAHAM,
AGED 42 YEARS
S/O.K.A. ABRAHAM, KOTHAPUZHASSERIL HOUSE, VENMONEY P.O. CHENGHANNUR, ALAPPUZHA 689 509.**

41 **SINDUMOL ABRAHAM,
AGED 41 YEARS
W/O. TIJU ABRAHAM, KOTHAPUZHASSERIL HOUSE, VENMONEY P.O. CHENGHANNUR, ALAPPUZHA 689 509.**

42 **SUBHADRAKUMARI K.,
AGED 55 YEARS
NISHI BHAVAN, MAMPRA P.O. KODUKULANJI 689 508.**

43 **KOSHY V VARGHESE,
AGED 67 YEARS
S/O. VARGHESE, VALIYATHANNICKAL, KUMBANAD, THIRUVALLA.**

44 LAILA KOSHY,
AGED 66 YEARS
W/O. KOSHY V VARGHESE,
VALIYATHANNICKAL, KUMBANAD, THIRUVALLA.

45 JOHN THOMAS,
AGED 62 YEARS
S/O. THOMAS YOHANNAN, KANDATHUMKARA, OTHERA P.O. THIRUVALLA.

46 THANKAMMA JOHN,
AGED 57 YEARS
W/O. JOHN THOMAS, KANDATHUMKARA, OTHERA P.O. THIRUVALLA.

47 JOHN THOMAS,
AGED 72 YEARS
S/O. THOMAS, KAKKANATTU HOUSE, PODIPARA, ERAVIPEROOR

48 MARIAMMA JOHN,
AGED 71 YEARS
W/O. JOHN THOMAS,
KAKKANATTU HOUSE, PODIPARA, ERAVIPEROOR

49 MARIAMMA MATHEW,
AGED 74 YEARS
W/O. MATHEW, PALAKUNNATH 61HB PANAMPILLY NAGAR, KOCHI, ERNAKULAM 682 037.

50 JACOB MATHEW,
AGED 45 YEARS
S/O. MATHEW JACOB, PALAKUNNATH, 61HB PANAMPILLY NAGAR, KOCHI, ERNAKULAM 682 037.

51 MATHEW JACOB,
AGED 78 YEARS
S/O. JACOB MATHEW, PALAKUNNATH 61HB PANAMPILLY NAGAR, KOCHI, ERNAKULAM 682 037.

52 TOJY GEORGE THOMAS,
AGED 46 YEARS
S/O. GEORGE THOMAS, KIZHAKKEVEEDU, ESM COLONY, KULATHUPUZHA P.O. KOLLAM 691 310.

53 GEENA MOLE ABRAHAM,
AGED 50 YEARS

W/O. SHAJI CHACKO, CHAKKATTU, BETHAL HOUSE, VENNIKULAM P.O. PATTAKALLA 689 544.

54 ROHAN MATHEW THOMAS,
AGED 34 YEARS
S/O. THOMAS MATHEW, CHUNDAMANNIL HOUSE, KADAPRA P.O. KUMBANAD, 689 547, PATHANAMTHITTA .

55 HIRAN GEORGE THOMAS,
AGED 31 YEARS
S/O. THOMAS MATHEW, CHUNDAMANNIL HOUSE, KADAPRA P.O. KUMBANAD, 689 547, PATHANAMTHITTA, KERALA

56 ANNIE GEORGE,
AGED 56 YEARS
W/O. GEORGE KOSHY,
CHUNDAMANNIL HOUSE, KADAPRA P.O. KUMBANAD, 689 547, PATHANAMTHITTA, KERALA.

57 K.E. GEORGE,
AGED 78 YEARS
S/O. LATE K.V. EAPPEN, KARIPPELIL HOUSE, ESM, COLONY, KULATHUPUZHA 691 311.

58 K.E. EAPPEN,
AGED 72 YEARS
S/O. LATE K.V. EAPPEN, KARIPPELIL HOUSE, ESM, COLONY, KULATHUPUZHA 691 312.

59 M.P. ABRAHAM,
AGED 71 YEARS
S/O. LATE PHILIPOSE POTHEN,
KARIPPELIL HOUSE, ESM, COLONY, KULATHUPUZHA 691 313.

60 LUCY CHACKO
AGED 53 YEARS
W/O. PHILIPOSE CHACKO, KANJIRATHARAYIL (H),
ALUMTHURUTHY P.O. THIRUVALLA 689 113.

61 ABRAHAM.K.P.
AGED 89 YEARS
S/O. PHILIPOSE K, KUREKKATTIL HOUSE, T.C. 5/1199, SHAH LANE, PEROORKADA P.O. TRIVANDRUM 695 005.

62 JIJO K PAPPACHAN,
AGED 37 YEARS
S/O. K. PAPPACHAN, RESIDING AT THAIPLAVIL JIJO

BHAVAN, CHEMMANTHOOR, PUNALOOR, P.O. KOLLAM, DISTRICT 691 305, KERALA STATE.

63 JOHNY KUTTY PAPPACHAN,
AGED 63 YEARS
S/O. LATE K.K. PAPPACHAN, RESIDING AT VARUTHUNDIL VEEDU, KOTTARAKARA, KOLLAM DISTRICT 691 506, KERALA STATE.

64 ARUN G
AGED 42 YEARS
S/O. GOPINATHAN PILLAI, RESIDING AT ARUN NIVAS, KOTTAVATTOM P.O. CHAKKUVARAKAL VILLAGE, KOLLAM, KERALA 691 322.

65 PONMONY
AGED 53 YEARS
W/O. VIJAYAKUMAR R, RESIDING AT JYOTHIS, ARAMPUNNA, ELAMPAL P.O. PUNALOOR, KOLLAM, KERALA, 691 322.

66 C.C. JOSEPH,
AGED 85 YEARS
S/O. CHERIAN, RESIDING AT CHEMPAKAMATTAM, ARAKULAM P.O. IDUKKI 685 591.

67 SAJI JOSEPH,
AGED 49 YEARS
S/O. C.C. JOSEPH,, RESIDING AT CHEMPAKAMATTAM, ARAKULAM P.O. IDUKKI 685 591.

68 JOMA SAJI,
AGED 42 YEARS
S/O. SAJI JOSEPH, RESIDING AT CHEMPAKAMATTAM, ARAKULAM P.O. IDUKKI 685 591.

69 SOSAMMA MATHAI,
AGED 72 YEARS
W/O.K.M. MATHAI,
KANDATHUNKAL HOUSE, THELLIYOOR P.O. 689 544, PATHANAMTHITTA.

70 K.M. MATHAI,
AGED 73 YEARS
S/O. MATHEW ABRAHAM,
KANDATHUNKAL HOUSE, THELLIYOOR P.O. 689 544, PATHANAMTHITTA DISTRICT.

71 NIBU MATHEWS ABRAHAM,

AGED 45 YEARS
S/O. K.M. MATHAI, KAITHAMANGALATHU, CHIRAYIRAMPU, MARAMON PATHANAMTHITTA DISTRICT.

72 MARIMMA EASOW,
AGED 67 YEARS
W/O. EASOW YOHANNAN, KOCHUVELLARATHU HOUSE ETTITHADATHIL, MANJADI P.O. THIRUVALLA, PATHANAMTHITTA DISTRICT 680 105.

73 ANNAMA VARGHESE,
AGED 74 YEARS
W/O. VARGHESE, P.V. PARAKATTU MALLAPPALLY VANDANAKUZHIYIL, KEEZHUVAIPUR P.O. PATHANAMTHITTA 689 587.

74 SKARIAH P V.,
AGED 66 YEARS
PALAKARAKATTIL HOUSE, THELLIYOOR P.O. PATHANAMTHITTA 689 544.

75 BLISS CHACKO SKARIAH,
AGED 25 YEARS
S/O. SKARIAH P V , PALAKRAKATTIL HOUSE, THELLIYOOR P.O. PATHANAMTHITTA 689 544.

76 RACHEL KURIAN,
AGED 53 YEARS
W/O. KURIAN VARKEY, PALAKODIL HOUSE, ERAVIPEROOR P.O.
PATHANAMTHITTA 689 542.

77 MARIAMMA VARGHESE,
AGED 76 YEARS
W/O. K C VARGHESE, KODAYATTUTHARAYIL, CHERUKOL P.O. PATHANAMTHITTA 689 542.

78 MOLLY ABRAHAM,
AGED 61 YEARS
W/O. P.A. ABRAHAM, VALYAPARAMPILPOIKAYIL KUMBANADU P.O. 689 549.

79 P.A. ABRAHAM,
AGED 67 YEARS
S/O. PAPPACHAN,
VALYAPARAMPILPOIKAYIL KUMBANADU P.O. PATHANAMTHITTA 689 547.

80 JESSY POTHEN,
AGED 51 YEARS
W/O. SOJAN MATHAI, PUTHENPURAYIL HOUSE, VECHOOCHIRA P.O. KOLLAMLOOLA,
PATHANAMTHITTA 686 511.

81 THOMAS THAMPI,
AGED 47 YEARS
S/O. P V CHACKO, PEEDIKAMALAYIL HOUSE, NARAKATHANY P.O. VENNIKULAM 689 544.

82 MATHEW VARGHESE,
AGED 45 YEARS
S/O. PONNAMMA VARGHESE, ANNIE VILLA, MUNDAMALA P.O. PURAMATTOM, PATHANAMTHITTA DISTRICT 686 511.

83 MARIAMMA VARGHESE,
AGED 76 YEARS
W/O. K.C. VARGHESE, KODAYATTUTHARAYIL, CHERUKOL P.O. 686 511.

84 MARIAMMA THOMAS,
AGED 77 YEARS
W/O. C.P. THOMAS, CHIRAKKAKATHU HOUSE, PULLAD KOIPURAM PATHANAMTHITTA 689 548.

85 P V THOMAS,
AGED 68 YEARS
S/O. VARGHESE, PULIKKAKUZHIYIL, PUTHENVEEDUL, KADAPRA P.O. PATHANAMTHITTA 689 547.

86 MATHEW VARGHESE,
AGED 63 YEARS
S/O. IDICULA, MUTTANIKATTU HOUSE, ERAVIPEROOR, P.O. PATHANAMTHITTA 689 542.

87 PONNAMMA SAMUEL,
AGED 63 YEARS
W/O. SAMUEL, P. C. MANAKALAYIL PUTHENVEEDU, KUMBANADU P.O. PATHANAMTHITTA 689 547.

88 SOPHY THOMAS,
AGED 58 YEARS
W/O. GEORGE THOMAS THOVELIL, THOVELIL HOUSE, CHARAYIRAMBU P.O. MARAMON, PATHANAMTHITTA 689 549.

89 SHIBU ABRAHAM,
AGED 45 YEARS

S/O. O.A. ABRAHAM, OORIYAKUNNATHU HOUSE, KURUNGAZHA P.O. ALUMTHARA, PULLAD, PATHANAMTHITTA 689 553.

90 ABRAHAM O A,
AGED 75 YEARS
S/O GEE VARGHESE ABRAHAM, OORIYAKUNNATHU HOUSE, KURUNGAZHA P.O. ALUMTHARA, PULLAD, PATHANAMTHITTA 689 548.

91 VALSALA K. N.,
AGED 60 YEARS
W/O. P N NARAYANAN NAMBOODIRI, PANIKKATHU MANA, PAVAMKULANGARA ROAD, TRIPUNITHURA, ERNAKULAM 682 302.

92 P.N. NARAYANAN NAMBOODIRI,
AGED 66 YEARS
S/O.P.M. NARAYANAN, PANIKKATHU MANA, PAVAMKULANGARA ROAD, TRIPUNITHURA, ERNAKULAM 682 301.

93 P.K. ALEXANDER,
AGED 61 YEARS
S/O. Y PHILIP 4CI, STAR HOMES, CHATHARI, TRIPUNITHURA 682 301.

94 SUSAN ALEXANDER
AGED 55 YEARS
W/O.P.K. ALEXANDER 4CI, STAR HOMES, CHATHARI, TRIPUNITHURA 682 301.

95 KUNJU KUNJUMMA,
AGED 50 YEARS
KALANGARAYYATHU VEEDU, CHANDANKAKVU, THINGALAKARIKKOM P.O. KULATHUPUZHA, KOLLAM 691 310.

96 LALY THOMAS,
AGED 45 YEARS
W/O. THOMAS, KALANGARAYYATHU VEEDU, CHANDANAKVU, THINGALAKARIKKOM P.O. KULATHUPUZHA, KOLLAM 691 310.

97 JOLLY SHIBU,
AGED 46 YEARS
W/O. SHIBU, KALLUVATHUKKAL HOUSE, ANDOORPACHA, URUKUNNU P.O. KOLLAM , KERALA 691 307.

98 JESSY BENNY,
AGED 42 YEARS
W/O. BENNY MATHEW, OTTAPLAMOTTIL CHANDANAKKAVU,

THINGALKARIKKOM P.O. KULATHUPUZHA , KOLLAM 691 310.

99 BENNY MATHEW,
AGED 46 YEARS
S/O. MATHEW, OTTAPLAMOTTIL, CHANDANAKKAVU
THINGALKARIKKOM P.O. KULATHUPUZHA, KOLLAM 691 311.

100 JOSE THOMAS,
AGED 50 YEARS
S/O. THOMAS, MAROTTIMOOTTIL (H) THINGALKARIKKOM
P.O. KULATHUPUZHA , KOLLAM 691 310.

101 ALEYAMMA JOSE,
AGED 46 YEARS
W/O. JOSE THOMAS, MAROTTIMOOTTIL (H)
THINGALKARIKKOM P.O. KULATHUPUZHA KOLLAM 691 310.

102 MARIAMMA MATHEW,
AGED 48 YEARS
W/O. MATHEW, KATHETTU HOUSE, THINGALKARIKOM P.O.
KULATHUPUZHA, KOLLAM 691 310.

103 JOHNY KUTTY PAPPACHEN,
AGED 63 YEARS
C/O. MARY JOHNY KUTTY, VARUTHUNDIL VEEDU, KRIPA
NAGARA 138, KIZHAKKEKKARA, KOTTARAKKARA, KOLLAM 691
506.

104 SAINABABEEVI,
AGED 62 YEARS
D/O. KHADER, SAJIDHA MANZIL, AYOOR, KOLLAM 691 533.

105 ANEESH KOSHY,
AGED 37 YEARS
S/O. LATE K.M. KOSHY, NADACKAVIL HOUSE, PANDALAM
P.O. PATHANAMTHITTA 689 542.

106 SUCY KOSHY,
AGED 74 YEARS
W/O. LATE K.M. KOSHY, NADACKAVIL HOUSE, PANDALAM,
P.O PATHANAMTHITTA 689 542.

107 ZACHARIAH VARGHESE KOMATT,
AGED 38 YEARS
S/O.K.S. VARUGHESE, KOMATTU HOUSE, MUTTUMON,
KUMBANAD P.O. THIRUVALLA 689 548.

108 ALEXANDER T.,
AGED 57 YEARS
S/O. THOMAS, CHAMAVILAYIL HOUSE, KALLUVETTAMKUZHY, KOLLAM 691 310.

109 ANNAMMA MATHEWS,
AGED 77 YEARS
W/O. T.M. MATHEWS, THYKOODATHIL, ANU VILLA, ERAVIPEROOR, PATHANAMTHITTA 689 542.

110 SUSAN THOMAS,
AGED 45 YEARS
W/O. THOMAS T MATHEWS, THYKOODTHIL, ANU VILLA, ERAVIPEROOR, PATHANAMTHITTA 689 542.

111 THOMAS T MATHEWS,
AGED 47 YEARS
S/O. T M MATHEWS, THYKOODATHIL, ANU VILLA, ERAVIPEROOR, PATHANAMTHITTA 689 542.

112 ALEXANDER G.,
AGED 72 YEARS
S/O. LATE GEEVARGHESE, AJI COTTAGE, KOATTA MEYNOOR P.O. KOLLAM 691 577.

113 LEELAMMA G.,
AGED 66 YEARS
D/O. LATE GEORGE, AJI COTTAGE, KOATTA MEYNOOR P.O. KOLLAM 691 577.

114 BIJU PAPPACHAN
THUNDUVILA PUTHEN VEEDU, ALUMMODU P.O. KOLLAM 691 577.

BY ADVS.
SRI.T.K.RAJESHKUMAR
KUM.APARNA SOMARAJAN
SMT.MERSEENA VINCENT

RESPONDENTS:

1 STATE OF KERALA
REP BY CHIEF SECRETARY, GOVERNMENT SECRETARIAT, TRIVANDRUM 695 001.

2 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, THIRUVANANTHAPURAM 695 010.

3 **THE SECRETARY
REVENUE DEPARTMENT, THIRUVANANTHARUAM, KERALA STATE 695 001.**

4 **UNION OF INDIA THROUGH
MINISTRY OF HOME/MINISTRY OF FINANCE, NEW DELHI , INDIA 110 001.**

5 **M/S. POPULAR FINANCE,
POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698, 914682240119, REPRESENTED BY ITS MANAGING DIRECTOR, MR. THOMAS DANIEL, RESIDING AT INDIKATTI HOUSEL, VAKAYAR P.O. KONNI, PATHANAMTHITTA DISTRICT, KERALA, INDIA,**

6 **MR. THOMAS DANIEL,
THE MANAGING DIRECTOR, POPULAR FINANCE,
POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA , KERALA 689 698, RESIDING AT INDIKATTI HOUSEL, VAKAYAR P.O. KONNI, PATHANAMTHITTA DISTRICT, KERALA, INDIA,**

7 **PRABHA DANIEL,
MANAGING PARTNER,
POPULAR FINANCE,
POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA , KERALA 689 698,**

8 **MRS. MARYKUTTY DANIEL,
CHAIRPERSON,
POPULAR FINANCE,
POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698,**

9 **DR. MRS, RINU MARIAM THOMAS,
CHIEF EXECUTIVE OFFICER,
POPULAR FINANCE AND DIRECTOR MARY RANI POPULAR NIDHI LIMITED,
POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698,**

10 **MATHEW VARGHESE,
CHIEF OPERATING OFFICER,
POPULAR FINANCE,
POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA , KERALA 689 698,**

11 MARY RANI POPULAR NIDHI LIMITED
REP BY ITS DIRECTOR RIA ANN THOMAS, DOOR NO. XIII/526 E,

POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698,

12 RIA ANN THOMAS,
DIRECTOR, MARY RANI POPULAR NIDHI LIMITED, DOOR NO. XIII/526-E,
POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698,

13 REBA MARY THOMAS,
DIRECTOR, MARY RANI POPULAR NIDHI LIMITED, DOOR NO. XIII/526-E,
POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698,

14 JEEVAN JOHN
DIN 08021593, DIRECTOR,M/S. MARY RANI POPULAR NIDHI LIMITED, POPULAR GROUP,
POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA , KERALA 689 698,

15 VARGHESE ANUMON,
DIN 08021586, DIRECTOR,M/S. MARY RANI POPULAR NIDHI LIMITED, POPULAR GROUP,
POPULAR TOWER, VAKAYAR P.O. KONNI PATHANAMTHITTA , KERALA 689 698,

16 SAMUEL AMBANATTU PRAKASH
DIN 07201338, DIRECTOR, M/S. SAAN POPULAR FINANCE PRIVATE LIMITED, POPULAR GROUP, 13/577,
POPULAR TOWER, VAKAYAR P.O. KONNI, PATHANAMTHITTA , KERALA 689 698,

R1 BY SRI.K.V.SOHAN, STATE ATTORNEY
BY ADV. SRI..E.C.BINEESH, PUBLIC PROSECUTOR
BY ADV. SRI. P. VIJAYAKUMAR, ASG OF INDIA

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.22970 OF 2020(U)

PETITIONER:

THOMAS DANIEL,
AGED 66 YEARS
S/O THE LATE DANIEL INDIKKATTIL HOUSE, VAKAYAR P O, KONNI, PATHANAMTHITTA, PIN-689698, NOW IN JUDICIAL CUSTODY IN CONNECTION WITH CRIME NO.1740 OF 2020 ON KONNI POLICE STATION AND CONNECTED CASES.

BY ADVS.
SRI.C.S.MANU
SRI.S.K.PREMRAJ
SRI.T.B.SIVAPRASAD
SRI.C.A.ANUPAMAN
SRI.C.Y.VIJAY KUMAR
SMT.MANJU E.R.
SHRI.ANANDHU SATHEESH

RESPONDENTS:

1 **STATE OF KERALA,**
REPRESENTED BY THE SECRETARY TO GOVERNMENT OF KERALA, DEPARTMENT OF HOME, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695001.

2 **STATE POLICE CHIEF**
POLICE HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM, PIN-695010.

3 **SUPERINTENDENT OF POLICE**
PATHANAMTHITTA, PIN-689645.

4 **INSPECTOR OF POLICE**
KONNI POLICE STATION, PATHANAMTHITTA DISTRICT, PIN-689647.

5 **INSPECTOR OF POLICE**
PATHANMATHITTA POLICE STATION, PATHANAMTHITTA

DISTRICT-689645.

**6 INSPECTOR OF POLICE
ELAVUMTHITTA POLICE STATION,
PATHANAMTHITTA DISTRICT, PIN-689641.**

**7 OFFICER-IN-CHARGE
OF POLICE STATION, PUTHOOR POLICE STATION, KOLLAM DISTRICT, PIN-691507.**

**8 OFFICER IN CHARGE OF POLICE STATION
EZHUKONE POLICE STATION, KOLLAM DISTRICT,
PIN-691505.**

**9 OFFICER IN CHARGE OF POLICE STATION
PUNALUR POLICE STATION, KOLLAM DISTRICT,
PIN-691305.**

**10 OFFICER-IN-CHARGE
OF POLICE STATION, PATHANAPURAM POLICE STATION,
KOLLAM DISTRICT, PIN-691305.**

**11 OFFICER-IN-CHARGE
OF POLICE STATION, CHADAYAMANGALAM POLICE STATION,
KOLLAM DISTRICT, PIN-691534.**

**12 OFFICER-IN-CHARGE
OF POLICE STATION, KANNANALLUR POLICE STATION,
KOLLAM DISTRICT, PIN-695576.**

**13 OFFICE-IN-CHARGE
OF POLICE STATION, SREEKARYAM POLICE STATION,
THIRUVANANTHAPURAM DISTRICT, PIN-695017.**

**14 OFFICER -IN-CHARGE OF POLICE STATION
VENJARAMOODU POLICE STATION, THIRUVANANTHAPURAM
DISTRICT, PIN-695607.**

**15 OFFICER-IN-CHARGE
OF POLICE STATION, MANNAR POLICE STATION,
ALAPPUZHA DISTRICT, PIN-689622.**

**16 OFFICER-IN--CHARGE
OF POLICE STATION, CHANGANACHERY POLICE STATION,
KOTTAYAM DISTRICT, PIN-686546.**

**17 OFICER-IN-CHARGE
OF POLICE STATION,**

KOTHAMANGALAM POLICE STATION, ERNAKULAM DISTRICT, PIN-686681.

ADDL. R18 **JIJO.K.PAPPACHAN**
AGED 37 YEARS, S/O.K.PAPPACHAN, RESIDING AT THAIPLAVIL JIJO BHAVAN, CHEMMANTHOOR, PUNALOOR P.O., KOLLAM DISTRICT - 691 305.

ADDL. R19 **ANIYAMMA KOSHI,**
AGED 58 YEARS, W/O.GEORGE BABU, KIDANGIL HOUSE, ATHIRUMKAL, KOODAL SOCIETY, PATHANAMTHITTA DISTRICT - 689 653.

ADDL. R20 **CHERIAN MATHEWS,**
AGED 56 YEARS, S/O.MATHEWS, RESIDING AT KARAYADIL EAST HOUSE, VETTICODE P.O., PALLICKAL, KATTANAM, KARATHIKADU, ALAPPUZHA - 690 503.

ADDL. R21 **TIJU ABRAHAM,**
AGED 42 YEARS, S/O.K.A.ABRAHAM, KOTHAPUZHASSERIL, VENMONY P.O., CHENGHANNUR, ALAPPUZHA - 689 509.

ADDL. R22 **BINDHU PRABHA,**
AGED 45 YEARS, W/O.SABU VASUKUTTY, POURNAMI, MUTTATHUKONAM NORTH P.O., ELAVUMTHITTA, PATHANAMTHITTA - 689 653.

ADDL. RESPONDENTS ARE IMPLEADED AS PER ORDER DATED 11/11/2020 IN I/2020 IN WP(C)22970/2020.

R18 BY ADV. SRI.T.K.RAJESHKUMAR
R18 BY ADV. KUM.APARNA SOMARAJAN
R18 BY ADV. SMT.MERSEENA VINCENT
PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.SOMARAJAN

MONDAY, THE 23RD DAY OF NOVEMBER 2020 / 2ND AGRAHAYANA, 1942

WP(C).No.25491 OF 2020(J)

PETITIONERS:

1 **DR. GEORGE VARGHESE**
KOPPARA VADAKKADATH, CHANDANAPPALLY P.O.ANGADICKAL, KAIPATOOR, PATHANAMTHITTA-689 648.

2 **MARIAMMA JOHN,**
JULIE VILLA, AYRANIKUDY P.O.MAVELIKKARA-690 588

3 **SONA JOHN,**
JULIE VILLA, AYRANIKUDY P.O.MAVELIKKARA-690 588

4 **LIJO M. DANIEL,**
LIJO COTTAGE, AYRANIKUDY P.O.MAVELIKKARA-690 588

5 **LIJIN JACOB VARGHESE,**
KULANGARA HOUSE, MUSALIAR COLLEGE P.O.KUMBAZHA, PATHANAMTHITTA, KERALA-689 653.

6 **K. SOLOMON,**
KOTTANIKKAL HOUSE, AYRANIKUDY P.O. MAVELIKKARA-690 588

7 **MERCY SUNNY,**
KANJIRUNILKUNATHIL HOUSE, AYRANIKUDY P.O.MAVELIKKARA-690 588

8 **JOLLY JOHN,**
THENGUMVILAYIL, PUNTHALA P.O.VENMONY, CHENGANNUR-689 509.

9 **MINI BIJU,**
SASTHAMKUZHIYIL BIJU VILLA, AYRANIKUDY P.O.,MAVELIKKARA-690 588

10 **ALLEN ROY SOLOMON,**
KOTTANIKKAL HOUSE,

AYRANIKUDY P.O.
MAVELIKKARA-690 588

11 **LILLY MATHAI ,**
VAZHALATHU PUTHEN VEEDU,
AYRANIKUDY P.O.,MAVELIKKARA-690 588

12 **G. MATHAI,**
VAZHALATHU PUTHEN VEEDU,
AYRANIKUDY P.O.,MAVELIKKARA-690 588

13 **T..G.KUNJUMON,**
THADATHIL HOUSE, AYRANIKUDY P.O.MAVELIKKARA-690 588

14 **SHERLY KUNJUMON,**
THADATHIL HOUSE, AYRANIKUDY P.O.MAVELIKKARA-690 588

15 **SHIJIN K.JOHN,**
THADATHIL HOUSE, AYRANIKUDY P.O.MAVELIKKARA-690 588

16 **M.M. THOMAS,**
KUZHILYILPEEDAKAYIL,AYRANIKUDY P.O.MAVELIKKARA-690 588

17 **LEELAMMA THOMAS,**
KUZHILYILPEEDAKAYIL, AYRANIKUDY P.O.MAVELIKKARA-690 588

18 **K.V.ZACHARIA,**
SANTHA BHAVAN, AYRANIKUDY P.O.MAVELIKKARA-690 588

19 **OOMMEN JOHNSON,**
KANJIRUNILKUNNATHIL, AYRANIKUDY P.O.
MAVELIKKARA-690 588

20 **ALICE K JOHNSON,**
KANJIRUNILKUNNATHIL,AYRANIKUDY P.O.
MAVELIKKARA-690 588

21 **THANKACHAN T.J,**
SHINEY BHAVAN, IRANIKUDY, MAVELIKKARA,
ALAPPUZHA,KERALA-690 529.

22 **LEELAMMA THANKACHAN,**
SHINEY BHAVAN, IRANIKUDY, MAVELIKKARA,
ALAPPUZHA,KERALA-690 529.

23 REENA ROBERT,
MODIYIL HOUSE, KALISSERY P.O.CHENGANNUR, ALAPPUZHA DISTRICT-689 124.

24 GEORGE THOMAS,
THAZHEKIZHAKKINETH HOUSE, KARTHAVYAM, PUNNAKKAD P.O.PATHANAMTHITTA-689 652.

BY ADVS.
SRI.GEORGE VARGHESE(PERUMPALLIKUTTIYIL)
SRI.A.R.DILEEP
SRI.P.J.JOE PAUL
SRI.MANU SRINATH
SRI.RAJAN G. GEORGE

RESPONDENTS:

1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF FINANCE, NORTH BLOCK, NEW DELHI, PIN-110 001.

2 MINISTRY OF CORPORATE AFFAIRS,
GOVERNMENT OF INDIA, REPRESENTED BY ITS SECRETARY, A WING SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110001.

3 CENTRAL BUREAU OF INVESTIGATION (CBI),
REPRESENTED BY ITS DIRECTOR, CBI HEAD OFFICE, CGO COMPLEX, LODHI ROAD, NEW DELHI, PIN-110 003.

4 RESERVE BANK OF INDIA (RBI),
THROUGH ITS REGIONAL DIRECTOR, BAKERY JUNCTION SERVICE ROAD, NANDAVANAM, VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA, PIN-695 033,
REPRESENTED BY ITS REGIONAL DIRECTOR

5 SECURITIES AND EXCHANGE BOARD OF INDIA (SEBI),
REPRESENTED BY ITS MANAGER, KOCHI LOCAL OFFICE OF THE SEBI, 6TH FLOOR, FINANCE TOWER, KALOOR, ERNAKULAM,PIN-682 017.

6 STATE OF KERALA,
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695 001.

7 COMPETENT AUTHORITY,
(UNDER SECTION 7 OF THE BANNING OF UNREGULATED DEPOSIT SCHEMES ACT,2019), SECRETARY, HOME DEPARTMENT, GOVERNMENT OF KERALA, GOVERNMENT

SECRETARIAT, THIRUVANANTHAPURAM-695 001.

**8 STATE POLICE CHIEF AND DGP,
STATE POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA-695 010.**

**9 DISTRICT POLICE CHIEF,
PATHANMATHITTA, OFFICE OF SP OF POLICE,
PATHANAMTHITTA-689 645.**

**10 INSPECTOR GENERAL OF REGISTRATION,
STATE OF KERALA, DEPARTMENT OF REGISTRATION,
VANCHIYUR P.O.THIRUVANANTHAPURAM-695 035.**

**11 THOMAS DANIEL,
S/O T.K.DANIEL, POPULAR TOWERS, VAKAYAR P.O.,
KONNI, PATHANAMTHITTA DISTRICT-689 698**

**12 PRABHA THOMAS,
W/O THOMAS, DANIEL, POPULAR TOWERS,
VAKAYAR P.O., KONNI, PATHANAMTHITTA DISTRICT-689 698.**

**13 RINU MARIAM THOMAS,
D/O THOMAS, DANIEL, POPULAR TOWERS,
VAKAYAR P.O.,KONNI, PATHANAMTHITTA
DISTRICT-689 698.**

**14 RIYA ANN THOMAS,
D/O THOMAS, DANIEL, POPULAR TOWERS, VAKAYAR
P.O.KONNI, PATHANAMTHITTA DISTRICT-689 698.**

**15 M/S POPULAR FINANCE,
A REGISTERED PARTNERSHIP FIRM HAVING ITS REGISTERED
OFFICE AT POPULAR TOWERS, VAKAYAR P.O.,KONNI,
PATHANAMTHITTA DISTRICT-689 698, REP BY ITS
MANAGING PARTNER THOMAS DANIEL.**

**PUBLIC PROSECUTOR SRI.E.C.BINEESH
ADV.SRI.P.VIJAYAKUMAR, ASGI
ADV.SRI.K.M.JAMALUDHEEN
ADV.SRI.C.S.MANU
ADV.SRI.SASTHAMANGALAM S.AJITH KUMAR, SC, CBI**

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 23.11.2020, ALONG WITH WP(C).18199/2020 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

CR

COMMON JUDGMENT

The issues involved in all these writ petitions are pertaining to the conduct of an "Unregulated Deposit Scheme" by Popular Group of Companies and its office bearers, directors,promoters etc.

2. The reliefs sought in W.P.(C)No.20828/2020, 20864/2020, 20902/2020 includes a direction to respondent No.2 to notify a Designated Court under Section 8 of the Banning of Unregulated Deposit Schemes Act, 2019 (for short BUDS Act) and issue a direction commanding the 3rd respondent to make necessary reference to the first respondent under Section 30 of the BUDS Act and further command the first respondent to transfer the investigation to the 4th respondent CBI, besides the relief of writ of mandamus directing respondent No.5 to 8 to ascertain the scheme, if any, floated by Popular Finance Group of Companies and to initiate proceedings under the BUDS Act.

3. The reliefs sought in Writ petition

Nos.18490/2020, 18397/2020, 19025/2020, 18712/2020 and 18852/2020 are (1) issue a direction to initiate proceedings under the Kerala Protection of Interest of Depositors in Financial Establishment Act, 2013 (Act 7 of 2015) (for short KPID Act)as against the owners, directors and promoters of Popular Group of Companies and Firms, including respondent No.7 to 14, (2) for an interim order commanding the first respondent to attach all properties including bank lockers and deposits of the Popular Group of Companies and Firms and its branches in the State of Kerala along with all movable and immovable properties, including the properties of respondents 7 to 14, (3) issue a direction to appoint competent authority and special court under the said Act, (4) issue direction to the 6th respondent to take action against the said firm and the respondents 7 to 14, in terms of Reserve Bank of India Act, 1934 and other relevant provisions and (5) direct respondents 1 and 6 to initiate steps in accordance with law for recovery and return of deposit amount and such other reliefs.

4. Among the other reliefs, petitioners in W.P.(C)NO.22687/2020 and 18716/2020 sought direction to the State Government to frame Rules as mandated under Section 38 of BUDS Act, 2019, to direct Forensic Audit into the affairs of accused in their business concerns, joint ventures, LLPs etc. under the BUDS Act by appointing a forensic auditor to trace out various channels of money siphoned off both in and outside India and to direct the State Government to frame Rules based on KPID Act.

5. The main relief sought in W.P.(C)No.20770/2020, 20794/2020, 20834/2020, 20824/2020, 18199/2020, 18302/2020, 18498/2020, 18860/2020, 18793/2020, 18754/2020,25491/2020 and 18781/2020 are substantially same with the other writ petitions which includes a direction to hand over the investigation to Central Bureau of Investigation and to register separate crimes based on the complaints.

6. W.P.(C)No. 22970/2020 is by accused No.1 seeking a direction to consolidate all the FIR registered

treating Ext.P1 crime No.1740/2020 of Konni Police Station as the leading case and to file supplementary report in all other connected crimes, for a declaration that the Konni Police Station has jurisdiction to investigate all the crimes registered and other consequential reliefs.

7. The petitioners are the various depositors in Popular Finance, a financial establishment having its head office at Popular Towers, Vakayar, Konni, Pathanamthitta. It is owned and managed by respondent No.7 to 14 in W.P.(C)No.18490/2020. Advertisements were made in the official website of the establishment referring their concern as "Indias Emerging Gold Loan Company" and promised alluring rates of interest on deposits. Under that guise, they have received deposits from various persons including the petitioners. It was originally a partnership firm commenced in the year 1955. Deposits were received from general public by offering tempting rates of interest over and above the bank rate. There are altogether 258 branches by the name Popular

Marine Products, Popular Traders, Popular Timbers etc. all over India.

8. On preliminary investigation, it was revealed that the amount involved in the scam comes to 1600 crores of rupees as on February, 2020 and there are in and around 30000 depositors with 258 branches all over India.

9. The writ petitions were objected mainly on the following reasons: (1) that the issue will not come under the purview of BUDS Act so as to enable the CBI to investigate the crime (2) it is the Central Government who has to take decision to transfer investigation to the CBI and not the State Government (3) that the Central Government is not bound to transfer investigation to CBI on any request made by the State Government (4) that no case of faulty investigation or defective investigation raised against the present investigating officers (5) that if the accused are re-arrested by the CBI, they will be left out without any remedy since no Designated Court under the BUDS Act has so far been

appointed/notified by the State Government (6) that no Rules were framed by the State Government under the BUDS Act and as such, none of the provisions under the BUDS Act can be invoked at this stage (7) that the provisions of BUDS Act cannot be invoked since proceedings and actions were already initiated under the general law as well as the KPID Act and hence there is no scope for investigation by the CBI (8) that having no retrospective effect to the BUDS Act, it will not have any operation to the deposits received prior to its commencement and that it is not practical or permissible to bifurcate investigation into parts so as to enable the CBI to investigate the remaining part viz, pertaining to deposits received after its commencement. Virtually it will result in untold hardships and failure of justice (9) that it is permissible for the petitioners to maintain a debtor petition under the Insolvency Act or a creditor petition by any of the creditor and the jurisdiction vested with the Insolvency Court cannot be taken away by virtue of the provisions in the Kerala Act,

the KPID Act and the Central Act, the BUDS Act and hence attachment, if any made would stand subject to the jurisdiction of Insolvency Court and lastly (10) that none of the penal provisions will stand attracted as there is only a failure to discharge the liability from the month of April, 2020 onwards and a civil liability alone can be fastened against the company, its directors and promoters.

10. Section 35 of the BUDS Act makes it clear that the provisions in the Act is in addition to and not in derogation of provisions of any other law for the time being in force. Section 34 of the Act gives an overriding effect to the provisions of this Act notwithstanding anything contained in any other law for the time being in force including any law made by any State or the Union Territory. This would make the legal position crystal clear that the provisions in the BUDS Act will have overriding effect over any state laws including KPID Act. The BUDS Act came into force on 21.2.2019. The business of respondent No.7 to 14 was started even prior to the

commencement of BUDS Act. The business conducted by the respondents 7 to 14 is not a "Regulated Deposit scheme" as defined under Section 2(14) of the BUDS Act, but an "Unregulated Deposit Scheme" as defined under Section 2(17) of the Act and it would come under the purview of "Deposit Taker" as defined under Section 2(6) of the Act.

11. The default in payment of interest and return of deposit from the month of April, 2020 onwards was admitted by respondent No.7 to 14. It was submitted that till that time, they were paying interest. Section 3 of the BUDS Act bars the conduct of an "Unregulated Deposit Scheme" and also prohibits a deposit taker to promote, operate, issue any advertisement soliciting participation or enrollment in or accept deposits in pursuance of an unregistered deposit scheme either directly or indirectly. Section 3 of the BUDS Act is extracted below for reference:

> "**Banning of Unregulated Deposit Schemes** – On and from the date of commencement of this Act -

(a) the Unregulated Deposit Schemes shall be banned; and

(b) no deposit taker shall,directly or indirectly, promote, operate,issue any advertisement soliciting participation or enrollment in or accept deposits in pursuance of an Unregulated Deposit Scheme."

12. There is a complete ban in the conduct of 'Unregulated Deposit Scheme' under Section 3(a) of the Act. Hence, even if deposits were received prior to the commencement of the Act and if it is an "Unregulated Deposit Scheme" and continued after the commencement of the Act, Section 3(a) would come into play. Admittedly, the business was not stopped and the deposits were not returned as on the date of commencement of the Act, but carried on even after its commencement. A huge amount of Rs.1,600 crores is involved as per the preliminary report. The involvement of 30000 depositors also reported. Hence, the "Unregulated Deposit Scheme" business conducted and carried on after the commencement of BUDS Act would squarely come under its provisions,

irrespective of whether the deposits were made prior to or after its commencement. The date of commencement of the Act i.e. 21/2/2019 is crucial and when there is either conduct, continuance or commencement of any Unregulated Deposit Scheme after the said date, it would attract the mischief under Section 3(a) of the Act.

13. Section 30(1) of the BUDS Act is an enabling provision by which the 'competent authority' is equipped with authority to refer a matter to the Central Government for investigation by the CBI on receipt of information under Section 29 or otherwise, if it has reason to believe involvement of offence relating to a deposit scheme or deposit schemes as enumerated in clauses (a) and (b). Section 30 of the BUDS Act is extracted below for reference:

> "30. **Investigation of offences by Central Bureau of Investigation**-(1)On receipt of information under section 29 or otherwise,if the Competent Authority has reason to believe that the offence relates to a deposit scheme or deposit schemes in which-
> (a) the depositors, deposit takers or

properties involved are located in more than one State or Union territory in India or outside India; and

(b) the total value of the amount involved is of such magnitude as to significantly affect the public interest,

the Competent Authority shall refer the matter to the Central Government for investigation by the Central Bureau of Investigation.

(2) The reference made by the Competent Authority under sub-section (1) shall be deemed to be with the consent of the State Government under section 6 of the Delhi Special Police Establishment Act, 1946 (25 of 1946).

(3) On the receipt of the reference under sub-section (1), the Central Government may transfer the investigation of the offence to the Central Bureau of Investigation under Section 5 of the Delhi Special Police Establishment Act, 1946 (25 of 1946)."

(emphasis supplied)

14. Clause (a) brings all depositors or deposit takers or properties involved in more than one State or Union Territory in India or outside India within the

compass of Section 31 of the Act. Clause (b) deals with the magnitude of the total value of the amount involved which would significantly affect the public interest. Sub-section (2) of Section 30 is a deeming provision that when such reference was made under sub-section (1), it shall be deemed to have with the consent of State Government as mandated under Section 6 of Delhi Special Police Establishment Act, 1946. Sub-section(3) deals with the transfer of investigation to the CBI by the Central Government under Section 5 of Delhi Special Police Establishment Act on receipt of such reference under sub-section(1). The legislature has in its wisdom incorporated the word "shall" in sub-section(1) in the matter of reference to be made by the competent authority, but in sub-section (3), the word "may" was incorporated dealing with the transfer of investigation to the Central Bureau of Investigation by the Central Government in accordance with the mandate under Section 5 of Delhi Special Police Establishment Act, 1946. Some sort of confusion is there when the expression "shall" is

used in the matter of reference by the competent authority, but the expression "may" incorporated in sub-section (3) dealing with the transfer of investigation by the Central Government to CBI as to whether the provisions are mandatory or directory. There is no inflexible rule that the expressions "shall" would always stand for "mandatory" and "may" for directory or discretionary. But it should be interpreted in accordance with the legislative intent so as to make the provision effective with its purport. No provision is made in the Act as to within what time a decision has to be taken by the Central Government by virtue of sub-section(3). What is included in sub-section (3) to Section 30 of the BUDS Act is to satisfy the mandate under Section 5 of the Delhi Special Police Establishment Act, so as to enable the CBI to investigate the crime. The restriction imposed under Section 6 of the Delhi Special Police Establishment Act had been taken away to a large extent by incorporation of a deeming provision, sub-section(2) of Section 30 of BUDS Act. The way in

which sub-sections (1) and (2) to Section 30 of the Act was drafted would convey the legislative intent to avoid even the mandate under Section 6 of the Delhi Special Police Establishment Act by incorporating a deemed provision to the effect that the reference under sub-section (1) by the competent authority would deemed to have the consent of State Government. When the matter falls under clause (a) to Section 30(1) of the BUDS Act concerning the depositors, deposit takers or properties involved are located in more than one State or Union territory in India or outside India, the requirement of investigation by a competent agency cannot be avoided, especially when the legislature had taken away the mandate under Section 6 of the Delhi Special Police Establishment Act requiring the consent of State Government under the deemed provision, sub-section (2) of Section 30 of the BUDS Act and had given an abrupt end to sub-section (3) without specifying any time limit for taking a decision by the Central Government. The comprehensive nature of the Act further demands an

interpretation to the expression "may" incorporated in sub-section (3) as mandatory to take a decision within a reasonable time atleast in the matters which would fall under clause (a) of Section 30(1) of the BUDS Act. In fact, Section 30(3) of the BUDS Act abruptly ends without specifying a time limit for taking a decision by the Central Government. It may create jurisdictional and operative impropriety in the further proceedings of the investigation by the state police in the matter, if it is already initiated.

15. In the instant case, admittedly there are 258 branches spread over to in and out of State of Kerala. There is allegation of outsourcing funds. According to the petitioners, the funds of the various institutions siphoned off even to foreign countries. The amount involved comes to 1600 crores of rupees. The depositors come to in and around 30000 and hence it would satisfy both the clauses (a) and (b) to Section 30(1) of the BUDS Act and hence in order to prevent failure of justice and to have a proper investigation covering the entire crime

spread over to in and around the State of Kerala, handing over of investigation to a competent authority cannot be avoided.

16. The Government of Kerala had addressed the Central Government with a request to entrust the investigation in Crime No.7040/2020 of Konni Police Station and other crimes registered against the Popular Finance Limited and its allied establishments with the CBI. Directions were issued by this Court on 16/9/2020 to take appropriate decision by the authority under the Central Government. It is fairly conceded by the standing counsel for the Central Government that so far no decision is taken inspite of the direction issued by this court and the request made by the State Government. It is further submitted that the request made by the State Government was not in the proper form. Mere technicalities shall not be permitted to stand in the way of administration of justice and sometimes it may amount to indignation to the order/direction issued by this court. There is failure on the part of the authorities

under the Central Government to comply with the requirement under sub-section (3) of Section 30 of the BUDS Act, within a reasonable time and as such, this court has no other alternative, but to issue a direction to take over the investigation by the CBI, forthwith.

17. The provisions of BUDS Act is not a substitute for any other existing law,except the banning of Unregulated Deposit Scheme Ordinance,2019(Ordinance 7 of 2019),but an addition to existing laws. Hence it is well within the jurisdiction of authorities constituted under the Act to exercise their jurisdiction even in a matter over which actions were taken under the general law or the State Act,KPID Act. There is no legal impediment or illegality in proceeding with the matter under the provisions of BUDS Act, though actions were taken under the provisions of KPID Act and crime was registered under the general law by the competent police officials. But it is submitted that so far no Designated Court appointed/notified by the State Government and no Rules were framed by the State

Government for the implementation of provisions under the BUDS Act, the Central Act. The State Attorney fairly submitted that framing of Rules is under process and within two or three days, it will be completed. It is also submitted that proceedings were initiated to appoint/notify designated court in consultation with the Honourable The Chief Justice and it will be completed within a few days. It is the duty of the State Government to protect the interests of depositors as against unscrupulous elements and to prevent any act of massive exploitation by canvassing depositors, offering enticing interest over and above the bank rate, that too, without the required licence from the competent authority. The very conduct of business of Unregulated Deposit Scheme by receiving various deposits either under the guise of debentures or shares would cast a duty on the State Government to protect the interests of the weaker sections from being exploited under the guise of handsome offers. It is as per the recommendation of 21st report of Parliamentary related Standing Committee on Finance, a comprehensive

Act in the form of BUDS Act was enacted on the reason that the existing laws, i.e. the Central Legislation such as Prize Chits and Money Circulation Scheme (Banning) Act, 1978 and the Chit Funds Act, 1982 and the legislations enacted by various State Governments found to be unable to address effectively the issues related to 'Unregulated Deposit Schemes' run by unscrupulous elements. Though the BUDS Act came into force on 21.02.2019, so far, no Rules were framed by the State Government for the effective implementation of the provisions of the Act within the State of Kerala to address effectively all the issues pertaining to Unregulated Deposit Scheme run by unscrupulous elements. Hence this court cannot avoid the exercise of its jurisdiction to issue a direction to that effect.

18. It is submitted that in the event of re-arrest of accused by the CBI, they will be left out without any remedy since no Designated Court under the BUDS Act so far appointed or notified and it would virtually deny their right to get bail or agitate their

grievance. There is much weight in the said contention, when there is an express bar under Section 8(2)of the BUDS Act. Section 32 of the Act enables the Designated Court to take cognizance under the said Act without the accused being committed to it for trial and as such, a further delay in the matter of exercising the power vested with the State Government to notify/appoint a Designated Court and to frame Rules would result in failure of justice.

19. The next contention regarding the jurisdiction of Insolvency Court is concerned, the scheme of BUDS Act and the various provisions including the bar of jurisdiction under Section 8(2) of the Act gives a comprehensive jurisdiction both in civil and criminal matters with the Designated Court including the jurisdiction to deal with the question of confirmation of attachment, to conduct sale, to decide claim petition, to distribute property, attachment of property transferred with the intent to defeat and defraud depositors etc. Since comprehensive provisions were made in the BUDS Act to address all civil and

criminal matters, the bar under Section 8(2) of the BUDS Act is complete and effective and no other court can take up any matter which would fall within the purview of the BUDS Act. Hence the Insolvency Court cannot entertain any debtor or creditor petition pertaining to a matter which would come under the purview of BUDS Act.

20. Since no Rules were framed and no Designated Court was appointed/notified, the provisions of the BUDS Act cannot be exercised to protect the interests of victims of Unregulated Deposit Scheme. In order to avoid failure of justice in the interregnum, the Courts having jurisdiction either regular or special court can invoke their jurisdiction till a Designated Court is established in accordance with the mandate under the BUDS Act. Since no Designated Court has so far been established in accordance with the mandate under the BUDS Act, the bar under Section 8(2) of the Act would not come into play, till its establishment either by notification or by appointment. It is well within the jurisdiction of this Court to issue a direction so as

to meet the present situation till a Designated Court is established in accordance with the BUDS Act. The legal position was very much settled by a three Judge Bench of the Apex Court in **Radhey Shyam and Anr. v. C.Chhabi Nath and Ors.** (AIR 2015 SC 3269) following the legal position settled in Umaji Keshao Meshram v. Radhikabai (1986 Supp.SCC 401 : AIR 1986 SC 1272). There is material difference in the exercise of jurisdiction under Article 226 and 227 of the Constitution. The power under Article 227 may be exercised in cases occasioning grave injustice or failure of justice such as when (i) the court or the Tribunal has assumed a jurisdiction which it does not have (ii) has failed to exercise a jurisdiction which it does have, such failure occasioning a failure of justice and (iii) the jurisdiction though available is being exercised in a manner which tantamounts to overstepping the limits of jurisdiction. But when there is no machinery to exercise a particular jurisdiction as per a special enactment, the vacuum so created can be filled up effectively by exercising the

original jurisdiction under Article 226 of the Constitution. This Court is duty bound to give effect and ensure constitutional protection in favour of weaker section of the society, when they are brought under the purview of a particular enactment barring the jurisdiction of regular courts, but without a provision to address their grievance or providing a machinery in that behalf.

21. It is by virtue of Section 8(2) of the Act, the jurisdiction of regular court was taken away and vested with the Designated Court under the BUDS Act. Section 8(2) of the Act will not have any application till a Designated Court is appointed/notified. Till that time, the regular court(special court in the case of CBI) can exercise its jurisdiction over the matter. As per Section 8(2) of the BUDS Act, the presiding officer of a Designated Court should not be below the rank of a District & Sessions Judge or Additional District or Sessions Judge. As such, it is fit and proper to direct the respective CBI Courts (Special Courts) constituted/notified within Kerala to hold and

exercise the criminal jurisdiction under the BUDS Act under their respective territorial jurisdiction, till a designated court is appointed/notified by the State Government. Pertaining to the civil matters which would come under the purview of BUDS Act, the competent authority has already been appointed. To avoid hardship and failure of justice, it is also fit and proper to authorise the same court (Special Court) to hold and exercise the jurisdiction pertaining to the civil matters under the BUDS Act. Otherwise, it will result in multiplicity of proceedings and untold hardships.

22. W.P.(C)No.22970/2020 for consolidating the FIR registered treating one of the case as the leading case and for other consequential reliefs, hence cannot be sustained and deserves only a dismissal. I do so. The other writ petitions are disposed of with the following directions:

1) The State Government is directed to frame Rules for the implementation of BUDS Act as expeditiously as possible, at any rate within a period of two weeks from today. There will

be a further direction to the State Government to appoint/notify Designated Court in accordance with the mandate under the BUDS Act within that time.

2) The 'competent authority' under the BUDS Act shall exercise its powers under Section 7(3) of the BUDS Act by provisionally attaching the deposits held by the deposit takers either in their name or in the name of any other person on their behalf either independently or jointly, including all the properties which are under attachment under the provisions of KPID Act and all other assets directly or indirectly connected with the various firms run by respondent No.7 to 14 either independently or jointly forthwith.

3) The CBI Courts (Special Court) constituted within Kerala shall hold and exercise the jurisdiction pertaining to the matters within their respective territorial jurisdiction, both civil and criminal under the provisions

of the BUDS Act, till the appointment/notification of a Designated Court by the State Government in accordance with provisions of BUDS Act. All actions/ orders/proceedings taken by the CBI Court during the interregnum will stand deemed to have been taken by the Designated Court constituted under the BUDS Act. The provisions contained in the Code of Civil Procedure, Civil Rules of Practice, Code of Criminal Procedure and Criminal Rules of Practice in so far as it is applicable shall be followed in the matter of all proceedings/actions and orders that may be initiated or passed pertaining to the issues, till Rules are framed by the State Government in that behalf. The entire records together with the proceedings/actions and orders shall be forwarded to the Designated Court as soon as it is appointed/notified.

4) The entire investigation pertaining to all crimes with respect to the alleged 'Unregulated Deposit Scheme' including the FIR registered in 1368 crimes is hereby transferred and handed over to the Central Bureau of Investigation. The CBI shall forthwith take over the entire investigation and shall constitute a Special Investigation Team having sufficient expertise in the field of economic offences. There will be a direction to provide sufficient manpower and logistical support to constitute an effective special investigation team, taking into account the voluminous nature of the cases involved and the number of crimes registered. While constituting special investigation team, persons of unblemished integrity and competency should be selected. The State Government shall provide all logistical support to the investigation team.

Accordingly, W.P.(C)No.22970/2020 is hereby dismissed. All other writ petitions are disposed of with the abovesaid directions.

Sd/-

P.SOMARAJAN

JUDGE

SV

APPENDIX OF WP(C) 18199/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE RECEIPT ISSUED TO THE PETITIONER WHILE MAKING THE DEPOSIT.**
EXHIBIT P2	**TRUE COPY OF THE APPLICATION FOR REFUND OF THE DEPOSIT DATED 25/01/2020 SUBMITTED BY THE PETITIONER TO THE 10TH RESPONDENT.**
EXHIBIT P3	**TRUE COPY OF THE LETTER DATED 26/01/2020 SUBMITTED BY THE PETITIONER WITH THE 12TH RESPONDENT.**
EXHIBIT P4	**TRUE COPY OF THE RELEVANT PAGE OF PASS BOOK RELATING TO THE ACCOUNT MAINTAINED BY THE PETITIONER WITH THE SBI, HIGH COURT BRANCH.**
EXHIBIT P5	**TRUE COPY OF THE COMPLAINT FILED BY THE PETITIONER WITH THE 5TH RESPONDENT SHO, CANTONMENT POLICE STATION.**
EXHIBIT P6	**TRUE COPY OF THE RECEIPT ISSUED BY THE 5TH RESPONDENT EVIDENCING THE RECEIPT OF EXT.P5 COMPLAINT.**

APPENDIX OF WP(C) 18302/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE COMPLAINT FILED BY THE PETITIONER WITH THE 5TH RESPONDENT SHO, KADAVANTHRA POLICE STATION.**

APPENDIX OF WP(C) 18397/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE CERTIFICATE BEARING NO.5483 DATED 22.07.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(A)	**TRUE COPY OF THE CERTIFICATE BEARING NO 7704 DATED 27.11.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(B)	**TRUE COPY OF THE CERTIFICATE BEARING NO 6260 DATED 03.09.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(C)	**TRUE COPY OF THE CERTIFICATE BEARING NO 3688 DATED 22.04.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(D)	**TRUE COPY OF THE CERTIFICATE BEARING NO 7392 DATED 06.09.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(E)	**TRUE COPY OF THE CERTIFICATE BEARING NO 3417 DATED 06.02.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(F)	**TRUE COPY OF THE CERTIFICATE BEARING NO 5282 DATED 17.07.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(G)	**TRUE COPY OF THE CERTIFICATE BEARING NO 2284 DATED 12.06.2018 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(H)	**TRUE COPY OF THE CERTIFICATE BEARING NO 3911 DATED 14.05.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT 1(I)	**TRUE COPY OF THE CERTIFICATE BEARING NO 6187 DATED 03.09.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(J)	**TRUE COPY OF THE CERTIFICATE BEARING NO 5343 DATED 17.07.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**

EXHIBIT P1(K)	**TRUE COPY OF THE CERTIFICATE BEARING NO 5487 DATED 23.07.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(L)	**TRUE COPY OF THE FD RECEIPT DATED 10.11.2017 FROM MARY RANI POPULAR NIDHI LTD WITH SL.NO.1020051700054**
EXHIBIT P1(M)	**TRUE COPY OF THE FD RECEIPT DATED 21.12.2019 FROM MARY RANI POPULAR NIDHI LTD WITH SL.NO.1020051900023**
EXHIBIT P2	**TRUE COPY OF THE NEWS REPORT DATED 29.08.2020 IN WEB EDITION OF INDIAN EXPRESS DAILY**
EXHIBIT P3	**TRUE COPY OF THE PRINT OUT OF THE PROFILE PAGE FROM THE WEBSITE OF 11TH RESPONDENT**
EXHIBIT P4	**TRUE COPY OF THE LIST OF THE BRANCH+ES OF POPULAR FINANCE AS DETAILED IN THE WEBSITE OF 11TH RESPONDENT**
EXHIBIT P5	**TRUE COPY OF THE RELEVANT PAGES (2 PAGES)FROM HTTPS:// CENTRIK.IN/WP-CONTENT/UPLOADS/2018/03/LIST-OF-HIGH-RISK-NBFCS-AS-ON-31.01.2018.PDF. DETAILING HIGH RISK FINIANCIAL INSTITUTIONS**
EXHIBIT P6	**TRUE COPY OF THE KERALA PROTECTION OF INTERESTS OF DEPOSITORS IN FINANCIAL ESTABLISHMENTS ACT,2013**
EXHIBIT P7	**TRUE COPY OF THE REPRESENTATION DATED 04.09.2019 SUBMITTED BY THE PETITIONERS BEFORE THE 1ST RESPONDENT**
EXHIBIT P8	**TRUE COPY OF THE REPRESENTATION DATED 02.09.2020 SUBMITTED BY THE PETITIONERS BEFORE THE 2ND RESPONDENT.**
EXHIBIT P9:	**TRUE COPY OF THE BANNING OF UNREGULATED DEPOSIT SCHEMES ACT, 2019 (ACT 21 OF 2019.)**
EXHIBIT P10:	**TRUE COPY OF THE CERTIFIED COPY OF THE DOCUMENT DATED 10/08/2020 BEARING NO.1025/1/2020 OF KONNY SRO.**
EXHIBIT P11:	**TRUE COPY OF THE CERTIFIED COPY OF THE**

DOCUMENT DATED 10/08/2020 BEARING NO.1026/1/2020 OF KONNI SRO.

RESPONDENT'S/S EXHIBITS:

EXHIBIT R14(A)	**TRUE COPY OF THE FD RECEIPT DATED 18.02.2018 FROM MARY RANI POPULAR NIDHI LTD. WITH S.I. NO.1020411700032.**
EXHIBIT R14(B)	**TRUE COPY OF THE FD RECEIPT DATED 16.12.2017 FROM MARY RANI POPULAR NIDHI LTD. WITH S.I.NO.1020411700025.**
EXHIBIT R14(C)	**TRUE COPY OF THE REPRESENTATION DATED 24.09.2020 SUBMITTED BY THE ADDITIONAL RESPONDENT NOS. 14 TO 17 BEFORE THE FIRST RESPONDENT.**
EXHIBIT R14(D)	**TRUE COPY OF THE REPRESENTATION DATED 25.09.2020 SUBMITTED BY THE ADDITIONAL RESPONDENT NOS. 14 TO 17 BEFORE THE SECOND RESPONDENT.**
EXHIBIT R15	**FD RECEIPT DATED 23.01.2018 FROM MARY RANI POPULAR NIDHI LTD. WITH S.I.NO.1020411700027.**
EXHIBIT R16	**FD RECEIPT DATED 25.07.2017 FROM MARY RANI POPULAR NIDHI LTD. WITH S.I. NO.1020461700017.**
EXHIBIT R17	**FD RECEIPT DATED 28.05.2019 FROM MARY RANI POPULAR NIDHI LTD. WITH S.I. NO.1020411900008.**

APPENDIX OF WP(C) 18490/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE FD RECEIPT DATED 03-10-2017 FROM MARY RANI POPULAR NIDHI LTD.**
EXHIBIT P1A	**TRUE COPY OF THE CERTIFICATE BEARING NO. 2048 DATED 19-04-2018 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1B	**1TRUE COPY OF THE CERTIFICATE BEARING NO. 3564 DATED 27-03-2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1C	**TRUE COPY OF THE CERTIFICATE BEARING NO. 4866 DATED 29-06-2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1D	**TRUE COPY OF THE CERTIFICATE BEARING NO. 7504 DATED 07-11-2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1E	**TRUE COPY OF THE CERTIFICATE BEARING NO. 2990 DATED 21-11-2018 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1F	**TRUE COPY OF THE CERTIFICATE BEARING NO. 3434 DATED 08-02-2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1G	**TRUE COPY OF THE CERTIFICATE BEARING NO. 3435 DATED 11-02-2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1H	**TRUE COPY OF THE CERTIFICATE DATED 04-11-2017 FROM MYPOPULAR MARINE PRODUCTS LLP.**
EXHIBIT P1I	**TRUE COPY OF THE CERTIFICATE DATED 29-11-2017 FROM MYPOPULAR MARINE PRODUCTS LLP.**
EXHIBIT P1J	**TRUE COPY OF THE CERTIFICATE DATED 07-02-2018 FROM MYPOPULAR MARINE PRODUCTS LLP.**
EXHIBIT P1K	**TRUE COPY OF THE CERTIFICATE DATED 28-11-2017 FROM MYPOPULAR MARINE PRODUCTS LLP.**
EXHIBIT P1L	**TRUE COPY OF THE FD RECEIPT DATED 22-01-2020 FROM AMALA POPULAR NIDHI LTD**

EXHIBIT P1M	**TRUE COPY OF THE FD RECEIPT DATED 20-09-2019 FROM MARY RANI POPULAR NIDHI LTD.**
EXHIBIT P1N	**TRUE COPY OF THE FD RECEIPT DATED 25-09-2017 FROM MARY RANI POPULAR NIDHI LTD**
EXHIBIT P2	**TRUE COPY OF THE NEWS REPORT DATED 29-08-2020 IN WEB EDITION OF INDIAN EXPRESS DAILY**
EXHIBIT P3	**TRUE COPY OF THE PRINT OUT OF THE PROFILE PAGE FROM THE WEBSITE OF 11TH RESPONDENT.**
EXHIBIT P4	**TRUE COPY OF THE LIST OF THE BRANCHES OF POPULAR FINANCE AS DETAILED IN THE WEBSITE OF 11TH RESPONDENT**
EXHIBIT P5	**TRUE COPY OF THE RELEVANT PAGES (2 PAGES) FROM HTTPS://CENTRIK. IN/WP-CONTENT/UPLOADS/2018/03/LIST-OF-HIGH-RISK NBFCS-AS -ON-31-01-2018 PDF DETAILING HIGH RISK FINANCIAL INSTITUTIONS**
EXHIBIT P6	**TRUE COPY OF THE KERALA PROTECTION OF INTERESTS OF DEPOSITORS IN FINANCIAL ESTABLISHMENTS ACT, 2013.**
EXHIBIT P7	**TRUE COPY OF THE REPRESENTATION DATED 04-09-2020 SUBMITTED BY THE PETITIONERS BEFORE THE 1ST RESPONDENT.**
EXHIBIT P22	**TRUE COPY OF THE REPRESENTATION DATED 02-09-2020 SUBMITTED BY THE PETITIONERS BEFORE THE 2ND RESPONDENT.**

APPENDIX OF WP(C) 18498/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE DETAILS OF DEPOSITS MADE BY THE PETITIONERS WITH POPULAR FINANCE POLAYATHODU BRANCH.**
EXHIBIT P2	**TRUE COPY OF THE COMPLAINT FILED BY THE 1ST PETITIONER WITH THE 5TH RESPONDENT SHO, ERAVIPURAM POLICE STATION.**

APPENDIX OF WP(C) 18712/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE CERTIFICATE 25.02.2019 FROM MYPOPULAR MARINE PRODUCTS LLP.**
EXHIBIT P1(a)	**TRUE COPY OF THE CERTIFICATE 31.10.2018 FROM MARY RANI TRADING LLP.**
EXHIBIT P1(b)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0162845 DATED 09.03.2020 FROM POPULAR DEALERS.**
EXHIBIT P1(c)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0151908 DATED 02.07.2019 FROM POPULAR DEALERS.**
EXHIBIT P1(d)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0078256 DATED 02.05.2019 FROM POPULAR PRINTERS.**
EXHIBIT P2	**TRUE COPY OF THE NEWS REPORT DATED 29.08.2020 IN WEB EDITION ON INDIAN EXPRESS DAILY.**
EXHIBIT P3	**TRUE COPY OF THE PRINT OUT OF THE PROFILE PAGE FROM THE WEBSITE OF 11TH RESPONDENT.**
EXHIBIT P4	**TRUE COPY OF THE LIST OF THE BRANCHES OF POPULAR FINANCE AS DETAILED IN THE WEBSITE OF 11TH RESPONDENT.**
EXHIBIT P5	**TRUE COPY OF THE KERALA PROTECTION OF INTERESTS OF DEPOSITORS IN FINANCIAL ESTABLISHMENTS ACTS, 2013.**
EXHIBIT P6	**TRUE COPY OF THE REPRESENTATION DATED 05.09.2020 SUBMITTED BY THE PETITIONERS BEFORE THE 1ST RESPONDENT.**
EXHIBIT P7	**TRUE COPY OF THE REPRESENTATION DATED 05.09.2020 SUBMITTED BY BENILA RACHEL BENNY AND ABRAHAM MATHEN BEFORE THE 1ST RESPONDENT.**

APPENDIX OF WP(C) 18716/2020

PETITIONERS' EXHIBITS:

EXHIBIT P1	**A TRUE COPY OF THE PRESENT MEMBERSHIP LIST OF THE MEMBERS OF THE POPULAR GROUP INVESTORS ASSOCIATION (PGIA), KERALA**
EXHIBIT P2	**THE TRUE AND CORRECT COPY OF THE FIR NO.1740/2020 DATED 15.08.2020 REGISTERED IN, KONNI POLICE STATION, PATHANAMTHITTA DISTRICT.**
EXHIBIT P3	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - SAAN POPULAR MEDICARE LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(A)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - SAAN POPULAR FUELS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(B)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - SAAN POPULAR TRADERS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(C)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - SAAN POPULAR FINANCE PVT LTD WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(D)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - MRPN POPULAR EXPORTS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(E)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY – SAAN POPULAR BUSINESS SOLUTIONS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(F)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - MRPN POPULAR EXPORTS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**

EXHIBIT P3(G)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - MARY MATHA POPULAR NIDHI LTD WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(H)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - AMALA POPULAR NIDHI LTD WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(I)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - MARY RANI POPULAR NIDHI LTD WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P3(J)	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY - PATHANAMTHITTA POPULAR FINANCIAL SERVICES LTD WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS**
EXHIBIT P4	**THE TRUE AND CORRECT COPY OF THE "MALAYALA MANORAM" MALAYALAM DAILY NEWSPAPER CUTTING DATED 31.08.2020.**
EXHIBIT P5	**THE TRUE AND CORRECT COPY OF THE COMPLAINT FILED BY ONE OF THE MEMBERS OF THE ASSOCIATION**
EXHIBIT P6	**THE TRUE AND CORRECT COPY OF THE RECEIPT ISSUED BY THE ACCUSED PERSONS IN THE MONTH OF JULY 2020**
EXHIBIT P7	**THE TRUE AND CORRECT COPY OF THE NOTICE DATED 27.08.2020 PUBLISHED BY THE MR.THOMAS DANIEL, PRIME ACCUSED.**
EXHIBIT P8	**THE TRUE AND CORRECT COPY OF THE ZONAL CIRCULAR NO.03/2020/SZ DATED 28.08.2020.**
EXHIBIT P9	**COPY OF THE REPRESENTATION TO THE DIRECTOR GENERAL OF POLICE REGARDING THE INACTION OF THE POLICE.**
EXHIBIT P10	**THE TRUE AND CORRECT COPY OF THE GAZETTE NOTIFICATION DATED 22.9.2020 HANDING OVER THE CASE TO CBI PUBLISHED BY THE STATE OF KERALA.**

APPENDIX OF WP(C) 18754/2020

PETITIONERS' EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE FINAL JUDGMENT DTD.09.05.2014 REPORTED IN 2014(8)SCC 768**
EXHIBIT P1(A)	**TRUE COPY OF THE INTERIM ORDER DTD.25.02.2014 REPORTED IN 2014(8)SCC 802**
EXHIBIT P1(B)	**TRUE COPY OF THE INTERIM ORDER DTD.04.03.2014 REPORTED IN 2014(8)SCC 800**
EXHIBIT P1(C)	**TRUE COPY OF THE INTERIM ORDER DTD.26.03.2014 REPORTED IN 2014(8)SCC 796**
EXHIBIT P1(D)	**TRUE COPY OF THE INTERIM ORDER DTD.09.04.2014 REPORTED IN 2014(8)SCC 795**
EXHIBIT P2	**TRUE COPY OF RECEIPT BEARING NO.0071869 DTD.13.11.2015 FOR AN AMOUNT OF RS.2,50,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(A)	**TRUE COPY OF RECEIPT BEARING NO.0071883 DTD.23.11.2015 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(B)	**TRUE COPY OF RECEIPT BEARING NO.0076401 DTD.18.05.2016 FOR AN AMOUNT OF RS.6,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(C)	**TRUE COPY OF RECEIPT BEARING NO.0101309 DTD.06.06.2016 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(D)	**TRUE COPY OF RECEIPT BEARING NO.0076554 DTD.26.09.2016 FOR AN AMOUNT OF RS.3,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(E)	**TRUE COPY OF RECEIPT BEARING NO.0105574 DTD.06.10.2016 FOR AN AMOUNT OF RS.1,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(F)	**TRUE COPY OF RECEIPT BEARING NO.0079972 DTD.11.12.2017 FOR AN AMOUNT OF RS.4,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(G)	**TRUE COPY OF RECEIPT BEARING NO.0003648 DTD.10.04.2019 FOR AN AMOUNT OF**

	RS.5,00,000/-ISSUED BY MY POPULAR MARINE PRODUCTS LLP
EXHIBIT P2(H)	**TRUE COPY OF RECEIPT BEARING NO.0003649 DTD.10.04.2019 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY MY POPULAR MARINE PRODUCTS LLP**
EXHIBIT P2(I)	**TRUE COPY OF RECEIPT BEARING NO.0083809 DTD.02.05.2019 FOR AN AMOUNT OF RS.7,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(K)	**TRUE COPY OF RECEIPT BEARING NO.0083865 DTD.04.07.2019 FOR AN AMOUNT OF RS.1,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(L)	**TRUE COPY OF RECEIPT BEARING NO.0083867 DTD.08.07.2019 FOR AN AMOUNT OF RS.6,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(M)	**TRUE COPY OF RECEIPT BEARING NO.0083879 DTD.22.07.2019 FOR AN AMOUNT OF RS.3,00,000/-ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(N)	**TRUE COPY OF RECEIPT BEARING NO.000149 DTD.07.09.2019 FOR AN AMOUNT OF RS.10,00,000/-ISSUED BY MRPN POPULAR EXPORTS LLP**
EXHIBIT P2(0)	**TRUE COPY OF RECEIPT BEARING NO.0083937 DTD.10.09.2019 FOR AN AMOUNT OF RS.1,00,000/- ISSUED BY POPULAR PRINTERS**
EXHIBIT P2(P)	**TRUE COPY OF RECEIPT BEARING NO.0000151 DTD.17.09.2019 FOR AN AMOUNT OF RS.10,00,000/- ISSUED BY MRNP POPULAR EXPORTS LLP**
EXHIBIT P2(Q)	**TRUE COPY OF RECEIPT BEARING NO.0083975 DATED.10.10.2019 FOR AN AMOUNT OF RS.1,00,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P2(R)	**TRUE COPY OF RECEIPT BEARING NO.0083976 DATED.10.10.2019 FOR AN AMOUNT OF RS.1,00,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P2(S)	**TRUE COPY OF RECEIPT BEARING NO.0085958 DATED.12.12.2019 FOR AN AMOUNT OF RS.50,000/-ISSUED BY THE POPULAR PRINTERS**

EXHIBIT P2(T)	**TRUE COPY OF RECEIPT BEARING NO.0085979 DATED.02.01.2020 FOR AN AMOUNT OF RS.10,00,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P2(U)	**TRUE COPY OF RECEIPT BEARING NO.0086038 DATED.03.03.2020 FOR AN AMOUNT OF RS.1,50,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P2(V)	**TRUE COPY OF RECEIPT BEARING NO.0086075 DATED.09.05.2020 FOR AN AMOUNT OF RS.50,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P2(W)	**TRUE COPY OF RECEIPT BEARING NO.0086076 DATED 09.05.2020 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P2(X)	**TRUE COPY OF RECEIPT BEARING NO.0086077 DATED.11.05.2020 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY THE POPULAR PRINTERS**
EXHIBIT P3	**TRUE COPY OF RECEIPT BEARING NO.0161431 DATED.12.02.2020 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY THE POPULAR DEALERS**
EXHIBIT P3(A)	**TRUE COPY OF RECEIPT BEARING NO.0161432 DATED.12.02.2020 FOR AN AMOUNT OF RS.5,00,000/-ISSUED BY THE POPULAR DEALERS**
EXHIBIT P3(B)	**TRUE COPY OF RECEIPT BEARING NO.0161455 DATED.12.02.2020 FOR AN AMOUNT OF RS.90,00,000/-ISSUED BY THE POPULAR DEALERS**
EXHIBIT P3(C)	**TRUE COPY OF RECEIPT BEARING NO.0161456 DATED.12.02.2020 FOR AN AMOUNT OF RS.60,00,000/-ISSUED BY THE POPULAR DEALERS**
EXHIBITS P4	**TRUE COPY OF NEWS ITEM PUBLISHED IN COSTALDIGEST.COM.NEWS NETWORK DTD.27.08.2020**
EXHIBIT P5	**TRUE COPY OF NEWS ITEM CAME IN THE HINDU PAPER DTD.29.08.2020.**
EXHIBIT P6	**TRUE CPOY OF THE NEWS ITEM APPEARED IN THE NEW INDIAN EXPRESS E-PAPER ON 30.08.2020**
EXHIBIT P7	**THE COPY OF THE NEWS ITEM PUBLISHED IN THE HINDU E-PAPER REGARDING APPOINTMENT OF SPECIAL INVESTIGATION TEAM ON 30.08.2020**

EXHIBIT P8	**TRUE COPY OF COMPLAINT DTD.28.08.2020 FILED BY THE 1ST PETITIONER BEFORE THE 10TH RESPONDENT**
EXHIBIT P8(A)	**TRUE COPY OF THE RECEIPT ISSUED BY THE 10TH RESPONDENT DTD.29.08.2020**
EXHIBIT P8(B)	**TRUE COPY OF THE COMPLAINT DTD.26.08.2020 FILED BY THE 2ND PETITIONER BEFORE THE 9TH RESPONDENT**
EXHIBIT P9	**TRUE COPY OF THE FIR BEARING NO.1740/2020 DTD.15.08.2020 OF KONNI POLICE STATION.**
EXHIBIT P10	**TRUE COPY OF ZONAL CIRCULAR NO.03/2020/SZ DATED 28.08.2020 ISSUED BY THE 6TH RESPONDENT**
EXHIBIT P10(A)	**TRUE TYPED COPY OF EXT.P10 ZONAL CIRCULAR NO.03/2020/SZ DTD.28.08.2020**
EXHIBIT P11	**TRUE COPY OF CIRCULAR N0.1/2014 DTD.12.02.2014 ISSUED BY THE STATE POLICE CHIEF**
EXHIBIT P12	**TRUE COPY OF CIRCULAR NO.16/2018 DTD.12.06.2018 ISSUED BY THE STATE POLICE CHIEF.**

RESPONDENTS' EXHIBITS:

EXHIBIT R12 A	**TRUE COPY OF THE SRO NO.587/2019 PUBLISHED AS PER NOTIFICATION DATED 27/8/2019 PUBLISHED IN THE KERALA GAZETTE EXTRAORDINARY DATED 31/8/2019**
EXHIBIT R12 B	**TRUE COPY OF THE NOTICE DATED 27/8/2020 ISSUED BY THE 12TH RESPONDENT TO THE PUBLIC**

APPENDIX OF WP(C) 18781/2020

PETITIONER'S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE DEPOSIT CERTIFICATE DATED 9/3/2018 ISSUED FROM THE POPULAR GROUP OF COMPANIES TO THE 1ST PETITIONER.**
EXHIBIT P2	**TRUE COPY OF THE DEPOSIT CERTIFICATE DATED 5/10/2017 ISSUED FROM THE POPULAR GROUP OF COMPANIES TO THE WIFE OF THE 1ST PETITIONER.**
EXHIBIT P3	**TRUE COPY OF THE DEPOSIT CERTIFICATE DATED 25/3/2020 ISSUED FROM THE POPULAR GROUP OF COMPANIES TO THE WIFE OF THE 1ST PETITIONER.**
EXHIBIT P4	**TRUE COPY OF THE CERTIFICATE DATED 16/11/2018 ISSUED FROM MY POPULAR MARINE PRODUCTS LLP TO THE 2ND PETITIONER.**
EXHIBIT P5	**TRUE COPY OF THE CERTIFICATE DATED 18/10/2019 ISSUED FROM MRPN POPULAR EXPORTS LLP TO THE 3RD PETITIONER.**
EXHIBIT P6	**TRUE COPY OF THE CERTIFICATE DATED 23/9/2019 ISSUED BY POPULAR TRADERS TO THE 4TH PETITIONER AND HIS WIFE.**
EXHIBIT P7	**TRUE COPY OF THE CERTIFICATE DATED 23/9/2019 ISSUED BY POPULAR TRADERS TO THE THE PETITIONER AND HIS WIFE.**
EXHIBIT P8	**THE TRUE COPY OF FIR & FIS IN CRIME NO.1740/2020 OF KONNY POLICE STATION.**

RESPONDENTS' EXHIBITS : NIL

APPENDIX OF WP(C) 18793/2020

PETITIONER'S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE DEPOSIT CERTIFICATE RECEIPT NO.162462 FOR ONE LAKHS DATED 22/05/2020.**
EXHIBIT P2	**TRUE COPY OF THE DEPOSIT CERTIFICATE RECEIPT NO.162463 FOR ONE LAKH DATED 22/05/2020.**
EXHIBIT P3	**TRUE COPY OF THE REQUISITION APPLICATION SUBMITTED BY THE PETITIONER DATED 13/08/2020 BEFORE THE 6TH RESPONDENT.**
EXHIBIT P4	**TRUE COPY OF THE COMPLAINT FILED BY THE PETITIONER WITH THE 5TH RESPONDENT.**
EXHIBIT P5	**TRUE COPY OF THE RECEIPT ISSUED BY THE 5TH RESPONDENT EVIDENCING THE RECEIPT OF EXT.P4 COMPLAINT.**

RESPONDENTS' EXHIBITS : NIL

APPENDIX OF WP(C) 18852/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE CERTIFICATE BEARING NO.0007038 DATED 24.10.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(A)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0007028 DATED 18.10.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(B)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0007036 DATED 24.10.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(C)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0007037 DATED 24.10.2019 FROM MYPOPULAR MARINE PRODUCTS LLP**
EXHIBIT P1(D)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148390 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(E)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148391 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(F)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148393 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(G)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148392 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(H)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148394 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(I)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148395 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(J)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148397 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(K)	**TRUE COPY OF THE CERTIFICATE BEARING**

	NO.0148396 DATED 02.05.2019 FROM POPULAR DEALERS
EXHIBIT P1(L)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148398 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(M)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148399 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(N)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148400 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(O)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0148401 DATED 02.05.2019 FROM POPULAR DEALERS**
EXHIBIT P1(P)	**TRUE COPY OF THE CERTIFICATE BEARING NO.322683 DATED 12.01.2017 FROM POPULAR TRADERS**
EXHIBIT P1(Q)	**TRUE COPY OF THE CERTIFICATE BEARING NO.322684 DATED 12.01.2017 FROM POPULAR TRADERS**
EXHIBIT P1(R)	**TRUE COPY OF THE CERTIFICATE BEARING NO.322685 DATED 12.01.2017 FROM POPULAR TRADERS**
EXHIBIT P1(S)	**TRUE COPY OF THE CERTIFICATE BEARING NO.322686 DATED 12.01.2017 FROM POPULAR TRADERS**
EXHIBIT P1(T)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078292 DATED 29.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(U)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078293 DATED 29.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(V)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078294 DATED 29.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(W)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078295 DATED 29.05.2019 FROM POPULAR PRINTERS**

EXHIBIT P1(X)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078279 DATED 28.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(Y)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078280 DATED 28.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(Z)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078281 DATED 28.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(AA)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078282 DATED 28.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(AB)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078283 DATED 28.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(AC)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078306 DATED 31.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(AD)	**TRUE COPY OF THE CERTIFICATE BEARING NO.0078307 DATED 31.05.2019 FROM POPULAR PRINTERS**
EXHIBIT P1(AE)	**TRUE COPY OF THE PARTICULARS OF DEPOSIT MADE WITH THE POPULAR GROUP IN THE NAME OF 2ND PETITIONER**
EXHIBIT P1(AF)	**TRUE COPY OF THE PARTICULARS OF DEPOSIT MADE WITH THE POPULAR GROUP IN THE NAME OF MINU MS**
EXHIBIT P1(AG)	**TRUE COPY OF THE PARTICULARS OF DEPOSIT MADE WITH THE POPULAR GROUP IN THE NAME OF NEENU MS**
EXHIBIT P1(AH)	**TRUE COPY OF THE PARTICULARS OF DEPOSIT MADE WITH THE POPULAR GROUP IN THE NAME OF RESVIN MS**
EXHIBIT P2	**TRUE COPY OF THE NEWS REPORT DATED 29.08.2020 IN WEB EDITION OF INDIAN EXPRESS DAILY**
EXHIBIT P3	**TRUE COPY OF THE PRINT OUT OF THE PROFILE PAGE FROM THE WEBSITE OF 11TH RESPONDENT**

EXHIBIT P4	**TRUE COPY OF THE LIST OF THE BRANCHES OF POPULAR FINANCE AS DETAILED IN THE WEBSITE OF 11 TH RESPONDENT**
EXHIBIT P5	**TRUE COPY OF THE KERALA PROTECTION OF INTERESTS OF DEPOSITORS IN FINANCIAL ESTABLISHMENTS ACT, 2013**
EXHIBIT P6	**TRUE COPY OF THE REPRESENTATION DATED 08.09.2020 SUBMITTED BY THE PETITIONERS BEFORE THE 1ST RESPONDENT**

RESPONDENTS' EXHIBITS : NIL

APPENDIX OF WP(C) 18860/2020

PETITIONERS' EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 1ST PETITIONER DATED 28/09/2017 FOR AN AMOUNT OF RS.2,00,000/-**
EXHIBIT P2	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 1ST PETITIONER DATED 16/06/2018 FOR AN AMOUNT OF RS.2,00,000/-**
EXHIBIT P3	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 1ST PETITIONER DATED 18/05/2019 FOR AN AMOUNT OF RS.1,00,000/-**
EXHIBIT P4	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 1ST PETITIONER DATED 04/09/2019 FOR AN AMOUNT OF RS.2,00,000/-**
EXHIBIT P5	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 1ST PETITIONER DATED 02/11/2019 FOR AN AMOUNT OF RS.2,00,000/-**
EXHIBIT P6	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 1ST AND 2ND PETITIONERS DATED 29/06/2020 FOR AN AMOUNT OF RS.1,00,000/-**
EXHIBIT P7	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 04/06/2018 FOR AN AMOUNT OF RS.2,00,000/-**
EXHIBIT P8	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 24/10/2018 FOR AN AMOUNT OF RS.1,00,000/-**
EXHIBIT P9	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 27/02/2019 FOR AN AMOUNT OF RS.5,00,000/-**

EXHIBIT P10	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 09/07/2019 FOR AN AMOUNT OF RS.1,00,000/-**
EXHIBIT P11	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 04/08/2019 FOR AN AMOUNT OF RS.1,00,000/-**
EXHIBIT P12	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 10/10/2019 FOR AN AMOUNT OF RS.5,00,000/-**
EXHIBIT P13	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 13/12/2019 FOR AN AMOUNT OF RS.2,00,000/-**
EXHIBIT P14	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 2ND PETITIONER DATED 03/01/2020 FOR AN AMOUNT OF RS.1,00,000/-**
EXHIBIT P15	**TRUE COPY OF THE FD RECEIPT PERTAINING TO THE AMOUNT DEPOSITED BY 3RD PETITIONER DATED 04/09/2019 FOR AN AMOUNT OF RS.2,20,000/-**
EXHIBIT P16	**TRUE COPY OF THE PETITION FILED BY THE 1ST PETITIONER DATED 03.09.2020 BEFORE THE 5TH RESPONDENT.**
EXHIBIT P17	**TRUE COPY OF THE PETITION FILED BY THE 2ND PETITIONER DATED 03.09.2020 BEFORE THE 5TH RESPONDENT.**
EXHIBIT P18	**TRUE COPY OF THE PETITION FILED BY THE 3RD PETITIONER DATED 03.09.2020 BEFORE THE 5TH RESPONDENT.**
EXHIBIT P19	**TRUE COPY OF THE PETITION DATED 04.09.2020 FILED BY THE 1ST PETITIONER BEFORE THE 7TH RESPONDENT.**
EXHIBIT P20	**THE PETITION DATED 03/09/2020 FIELD BY THE 2ND PETITIONER BEFORE THE 6TH RESPONDENT.**

APPENDIX OF WP(C) 19025/2020

PETITIONERS' EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0001289 DATED 20-09-2015 FROM POPULAR EXPORTS.**
EXHIBIT P1(a)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085184 DATED 31-12-2019 FROM POPULAR PRINTERS.**
EXHIBIT P1(b)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0000285 DATED 21-04-2020 FROM SAAN POPULAR TRADERS LLP.**
EXHIBIT P1(c)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0002536 DATED 15-11-2015 FROM POPULAR EXPORTS.**
EXHIBIT P1(d)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0002537 DATED 15-11-2015 FROM POPULAR EXPORTS**
EXHIBIT P1(e)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085180 DATED 31-12-2019 FROM POPULAR PRINTERS**
EXHIBIT P1(f)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0001291 DATED 20-09-2015 FROM POPULAR EXPORTS**
EXHIBIT P1(g)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085281 DATED 07-08-2020 FROM POPULAR PRINTERS**
EXHIBIT P1(h)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085182 DATED 31-12-2019 FROM POPULAR PRINTERS.**
EXHIBIT P1(i)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085181 DATED 31-12-2019 FROM POPULAR PRINTERS**
EXHIBIT P1(j)	**TRUE COPY OF THE CERTIFICATE BEARING NO.**

	0002538 DATED 15-11-2015 FROM POPULAR EXPORTS
EXHIBIT P1(k)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085280 DATED 07-08-2020 FROM POPULAR PRINTERS**
EXHIBIT P1(l)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0085183 DATED 31-12-2019 FROM POPULAR PRINTERS.**
EXHIBIT P1(m)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0001290 DATED 20-09-2015 FROM POPULAR EXPORTS**
EXHIBIT P1(n)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0002536 DATED 15-11-2015 FROM POPULAR EXPORTS**
EXHIBIT P1(o)	**TRUE COPY OF THE CERTIFICATE BEARING NO. 0000286 DATED 21-04-2020 FROM SAAN POPULAR TRADERS LLP**
EXHIBIT P2	**TRUE COPY OF THE NEWS REPORT DATED 29-08-2020 IN WEB EDITION OF INDIAN EXPRESS DAILY**
EXHIBIT P3	**TRUE COPY OF THE PRINT OUT OF THE PROFILE PAGE FROM THE WEBSITE OF 11TH RESPONDENT**
EXHIBIT P4	**TRUE COPY OF THE LIST OF THE BRANCHES OF POPULAR FINANCE AS DETAILED IN THE WEBSITE OF 11TH RESPONDENT.**
EXHIBIT P5	**TRUE COPY OF THE KERALA PROTECTION OF INTERESTS OF DEPOSITORS IN FINANCIAL ESTABLISHMENTS ACT 2013**
EXHIBIT P6	**TRUE COPY OF THE REPRESENTATION DATED 05-09-2020 SUBMITTED BY THE PETITIONERS BEFORE THE 1ST RESPONDENT.**

RESPONDENTS' EXHIBIT: **NIL**

APPENDIX OF WP(C) 20770/2020

PETITIONERS' EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE RECEIPT GIVEN TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900217 WITH POPULAR TRADERS DATED 27.8.2019.**
EXHIBIT P1(a)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900218 WITH POPULAR TRADERS DATED 27.8.2019.**
EXHIBIT P1(b)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900219 WITH POPULAR TRADERS DATED 27.8.2019.**
EXHIBIT P1(c)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900220 WITH POPULAR TRADERS DATED 27.8.2019.**
EXHIBIT P1(d)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900316 WITH POPULAR TRADERS DATED 11.12.2019.**
EXHIBIT P1(e)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900377 WITH POPULAR TRADERS DATED 19.2.2020.**
EXHIBIT P1(f)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900378 WITH POPULAR TRADERS DATED 19.2.2020.**
EXHIBIT P1(g)	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900379 WITH POPULAR TRADERS DATED 19.2.2020.**
EXHIBIT P2	**TRUE COPY OF THE RECEIPT TO THE 1ST PETITIONER AND HIS WIFE FOR DEPOSIT MADE IN A/C NO.1029991904878 WITH POPULAR TRADERS DATED 08.11.2019.**

EXHIBIT P3	**TRUE COPY OF THE RECEIPT TO THE 2ND PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321800371 WITH POPULAR TRADERS DATED 04.2.2019.**
EXHIBIT P3(a)	**TRUE COPY OF THE RECEIPT TO THE 2ND PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321800372 WITH POPULAR TRADERS DATED 04.2.2019.**
EXHIBIT P3(b)	**TRUE COPY OF THE RECEIPT TO THE 2ND PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321800373 WITH POPULAR TRADERS DATED 04.2.2019.**
EXHIBIT P3(c)	**TRUE COPY OF THE RECEIPT TO THE 2ND PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321800374 WITH POPULAR TRADERS DATED 04.2.2019.**
EXHIBIT P3(d)	**TRUE COPY OF THE RECEIPT TO THE 2ND PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321800375 WITH POPULAR TRADERS DATED 04.2.2019.**
EXHIBIT P4	**TRUE COPY OF THE RECEIPT TO THE 3RD PETITIONER FOR DEPOSIT MADE IN A/C NO.ILN006100000003738 WITH POPULAR TRADERS DATED 06.3.2017.**
EXHIBIT P4(a)	**TRUE COPY OF THE RECEIPT TO THE 3RD PETITIONER FOR DEPOSIT MADE IN A/C NO.1020321900351 WITH POPULAR TRADERS DATED 22.1.2020.**
EXHIBIT P4(b)	**TRUE COPY OF THE RECEIPT TO THE 3RD PETITIONER FOR DEPOSIT MADE IN A/C NO.1020322000012 WITH POPULAR TRADERS DATED 09.3.2020.**
EXHIBIT P5	**TRUE COPY OF COMPLAINT FILED BY THE PETITIONERS 1-2 BEFORE THE 6TH RESPONDENT DATED NIL**
EXHIBIT P6	**TRUE COPY OF THE COMPLAINT FILED BY THE 3RD PETITIONER BEFORE THE 6TH RESPONDENT DATED 28.8.2020.**

APPENDIX OF WP(C) 20794/2020

PETITIONER'S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE RECEIPTS IN THE NAME OF THE PETITIONER TERMED AS 'CERTIFICATE OF CONTRIBUTION TO LLP' DATED 13.04.2018.**
EXHIBIT P2	**TRUE COPY OF THE COMPLAINT DATED 29.08.2020 FILED BY THE PETITIONER BEFORE THE 6TH RESPONDENT.**

RESPONDENTS' EXHIBIT: **NIL**

APPENDIX OF WP(C) 20824/2020

PETITIONER'S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE RECEIPT OF POPULAR DEALERS IN THE NAME OF THE PETITIONER DATED 10.12.2019.**
EXHIBIT P2	**TRUE COPY OF THE COMPLAINT DATED 27.08.2020 FILED BY THE PETITIONER BEFORE THE 6TH RESPONDENT.**

RESPONDENTS' EXHIBIT: **NIL**

APPENDIX OF WP(C) 20828/2020

PETITIONERS' EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE LIST OF DEPOSIT RECEIPTS ISSUED TO PETITIONERS AND THEIR FAMILY MEMBERS BY THE POPULAR GROUP.**
EXHIBIT P2	**TRUE COPY OF THE STATEMENT FIELD BY 9TH RESPONDENT IN WPC 18199 OF 2020 BEFORE THIS HONBLE COURT.**
EXHIBIT P3	**TRUE COPY OF THE ORDER DATED 16.09.2020 PASSED BY THIS HON'BLE COURT IN WPC 18397 OF 2020 AND CONNECTED MATTERS.**
EXHIBIT P4	**TRUE COPY OF THE GO (P) NO. 48/2020/HOME DATED 25.09.2020 ISSUED BY THE 2ND RESPONDENT.**

RESPONDENTS' EXHIBIT: **NIL**

APPENDIX OF WP(C) 20834/2020

PETITIONER'S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE RECEIPT GIVEN IN THE NAME OF THE PETITIONER FOR DEPOSIT MADE IN A/C NO 1029991801154 WITH MARY RANI TRADING LLP DATED 28.9.2018**
EXHIBIT P2	**TRUE COPY OF THE RECEIPT GIVEN IN THE NAME OF THE PETITIONER'S SON FOR DEPOSIT MADE IN A/C NO 1029991801061 WITH MARY RANI TRADING DATED 25.9.2018**
EXHIBIT P3	**TRUE COPY OF COMPLAINT DATED 3.9.2020 FILED BY THE 1ST PETITIONER BEFORE THE 6TH RESPONDENT**
EXHIBIT P4	**TRUE COPY OF COMPLAINT DATED 3.9.2020 FILED BY THE 1ST PETITIONER ON BEHALF OF HIS SON BEFORE THE 6TH RESPONDENT**

RESPONDENTS' EXHIBIT: **NIL**

APPENDIX OF WP(C) 20864/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE LIST OF DEPOSIT RECEIPTS ISSUED TO PETITIONER AND HIS FAMILY MEMBERS BY THE POPULAR GROUP**
EXHIBIT P2	**TRUE COPY OF THE STATEMENT FILED BY 9TH RESPONDENT IN WPC 18199 OF 2020 BEFORE THIS HON'BLE COURT**
EXHIBIT P3	**TRUE COPY OF THE ORDER DATED 16.09.2020 PASSED BY THIS HON'BLE COURT IN WPC 18397 OF 2020 AND CONNECTED MATTERS**
EXHIBIT P4	**TRUE COPY OF THE GO(P) NO.48/2020/HOME DATED 25.09.2020 ISSUED BY THE 2ND RESPONDENT**

APPENDIX OF WP(C) 20902/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE LIST OF DEPOSIT RECEIPTS ISSUED TO PETITIONERS AND THEIR FAMILY MEMBERS BY THE POPULAR GROUP**
EXHIBIT P2	**TRUE COPY OF THE STATEMENT FILED BY 9TH RESPONDENT IN WPC 18199 OF 2020 BEFORE THIS HON'BLE COURT**
EXHIBIT P3	**TRUE COPY OF THE ORDER DATED 16.09.2020 PASSED BY THIS HON'BLE COURT IN WP(C)NO.18397 OF 2020 AND CONNECTED MATTERS**
EXHIBIT P4	**TRUE COPY OF THE GO(P)NO.48/2020/HOME DATED 25.09.2020 ISSUED BY THE 2ND RESPONDENT.**

APPENDIX OF WP(C) 22687/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**THE TRUE AND CORRECT COPY OF THE FIR NO. 2122 OF 2020 DATED 08.10.2020 REGISTERED IN PUNALOOR POLICE STATION, KOLLAM DISTRICT.**
EXHIBIT P2	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY MARY MATHA POPULAR NIHDI LIMITED, WHERE THE MAIN ACCUSED ARE DIRECTORS DESIGNATED PARTNER.**
EXHIBIT P2 A	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY -VAKAYAR CHITTY FUND PRIVATE LIMITED, WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS.**
EXHIBIT P2 B	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY PATHANAMTHTITA POPULAR FINANCIAL SERVICES LIMITED, WHERE THE MAIN ACCUSED ARE DIRECTORS DESIGNATED PARTNERS.**
EXHIBIT P2 C	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY MRPN CHITS PRIVATE LIMITED, WHERE THE MAIN ACCUSED ARE DIRECTORS DESIGNATED PARTNERS.**
EXHIBIT P2 D	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY SAAN POPULAR, FINANCE PRIVATE LIMITED, WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS.**
EXHIBIT P2 E	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY MARY RANI POPULAR NIHDI LIMITED, WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS.**
EXHIBIT P2 F	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY MY POPULAR MARINE PRODUCTS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS.**
EXHIBIT P2 G	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY MARY RANI TRADING LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/ DESIGNATED PARTNERS.**

EXHIBIT P2 H	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY SAAN POPULAR FUELS LLP WHERE THE MAIN ACCUSED ARE DIRECTORS/ DESIGNATED PARTNERS.**
EXHIBIT P2 I	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY SAAN POPULAR MEDICARE LLP, WHERE THE MAIN ACCUSED ARE DIRECTORS/ DESIGNATED PARTNERS.**
EXHIBIT P2 J	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY SAAN POPULAR BUSINESS SOLUTIONS LLP, WHERE THE MAIN ACCUSED ARE DIRECTORS/ DESIGNATED PARTNERS.**
EXHIBIT P2 K	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY SAAN POPULAR E COMPLIANCE SOLUTIONS LLP , WHERE THE MAIN ACCUSED ARE DIRECTORS/ DESIGNATED PARTNERS.**
EXHIBIT P2 L	**THE TRUE AND CORRECT COPY OF THE ROC RECORDS OF THE COMPANY VAKAYAR LAB LLP, WHERE THE MAIN ACCUSED ARE DIRECTORS/DESIGNATED PARTNERS.**
EXHIBIT P3	**THE TRUE AND CORRECT COPY OF THE MALAYALA MANORAMA MALAYALAM DAILY NEWSPAPER CUTTING DATED 31.08.2020.**
EXHIBIT P4	**THE TRUE AND CORRECT COPY OF THE COMPLAINT FILED BY ONE OF THE PETITIONER.**
EXHIBIT P5	**THE TRUE AND CORRECT COPY OF THE RECEIPT ISSUED BY THE ACCUSED PERSONS IN THE MONTH OF JULY 2020.**
EXHIBIT P6	**THE TRUE AND CORRECT COPY OF THE ZONAL CIRCULAR NO. 03/2020/SZ DATED 28.08.2020.**

APPENDIX OF WP(C) 22970/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**TRUE COPY OF THE FIR IN CRIME NO.1740 OF 2020 OF KONNI POLICE STATION.**
EXHIBIT P2	**REMAND APPLICATION SUBMITTED BY THE INSPECTOR OF POLICE, KONNI POLICE STATION BEFORE THE JUDICIAL FIRST CLASS MAGISTRATE'S COURT NO.II, PATHANAMTHITTA IN CRIME NO.1740 OF 2020 OF THE SAID POLICE STATION,**
EXHIBIT P3	**TRUE COPY OF THE ZONAL CIRCULAR NO.03/2020/SZ DATED 28.08.2020 ISSUED BY THE 2ND RESPONDENT**
EXHIBIT P4	**TRUE COPY OF THE APPLICATION FOR POLICE CUSTODY SUBMITTED BY THE INSPECTOR OF POLICE, KONNI POLICE STATION BEFORE THE JUDICIAL FIRST CLASS MAGISTRATE'S COURT NO.II, PATHANAMTHITTA IN CRIME NO.1740 OF 2020 OF THE SAID POLICE STATION.**
EXHIBIT P5	**TRUE COPY OF THE FIR IN CRIME NO.1888 OF 2020 OF KONNI POLICE STATION.**
EXHIBIT P6	**TRUE COPY OF THE SRO NO.587 OF 2019 PUBLISHED AS PER NOTIFICATION DATED 27/08/2019 IN THE KERALA GAZETTE EXTRAORDINARY DATED 31.08.2019.**

APPENDIX OF WP(C) 25491/2020

PETITIONER'S/S EXHIBITS:

EXHIBIT P1	**A TRUE COPY OF THE RECEIPT DATED 27.9.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 2ND PETITIONER**
EXHIBIT P1 (A)	**A TRUE COPY OF THE RECEIPT DATED 7.5.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 3RD PETITIONER**
EXHIBIT P1 (B)	**A TRUE COPY OF THE RECEIPT DATED 27.6.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 4TH PETITIONER**
EXHIBIT P1 (C)	**A TRUE COPY OF THE CERTIFICATION OF CONTRIBUTION TO LLP DATED 20.12.2018 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 6TH PETITIONER**
EXHIBIT P1 (D)	**A TRUE COPY OF THE RECEIPT DATED 13.5.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 7TH PETITIONER**
EXHIBIT P1 (E)	**A TRUE COPY OF THE CERTIFICATE OF CONTRIBUTION TO LLP DATED 25.10.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 8TH PETITIONER**
EXHIBIT P1 (F)	**A TRUE COPY OF THE RECEIPT DATED 7.1.2015 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 9TH PETITIONER**
EXHIBIT P1 (G)	**A TRUE COPY OF THE RECEIPT DATED 26.5.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 11TH PETITIONER**
EXHIBIT P1 (H)	**A TRUE COPY OF THE RECEIPT DATED 29.11.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 12TH PETITIONER**
EXHIBIT P1 (I)	**A TRUE COPY OF THE RECEIPT DATED 10.7.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 13TH PETITIONER**
EXHIBIT P1 (J)	**A TRUE COPY OF THE RECEIPT DATED 3.9.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 14TH PETITIONER**

EXHIBIT P1 (K)	**A TRUE COPY OF THE RECEIPT DATED 27.9.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 15TH PETITIONER**
EXHIBIT P1 (L)	**A TRUE COPY OF THE RECEIPT DATED 20.5.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 16TH PETITIONER**
EXHIBIT P1 (M)	**A TRUE COPY OF THE RECEIPT DATED 1.11.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 17TH PETITIONER**
EXHIBIT P1 (N)	**A TRUE COPY OF THE RECEIPT DATED 12.5.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 18TH PETITIONER**
EXHIBIT P1 (O)	**A TRUE COPY OF THE RECEIPT DATED 10.2.2020 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 19TH PETITIONER**
EXHIBIT P1 (P)	**A TRUE COPY OF THE RECEIPT DATED 9.10.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 20TH PETITIONER**
EXHIBIT P1 (Q)	**A TRUE COPY OF THE RECEIPT DATED 1.11.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE PETITIONERS 21 & 22**
EXHIBIT P1 (R)	**A TRUE COPY OF THE RECEIPT DATED 14.12.2019 ISSUED BY 15TH RESPONDENT AND ITS SISTER CONCERNS TO THE 23RD PETITIONER**
EXHIBIT P2	**A TRUE COPY OF REPRESENTATION FILED BY THE 1ST PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT 15.9.20**
EXHIBIT P2 (A)	**A TRUE COPY OF THE REPRESENTATION FILED BY PETITIONERS 2 & 3 BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 17.9.2020**
EXHIBIT P2 (B)	**A TRUE COPY OF THE REPRESENTATION FILED BY 4TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 16.9.2020**
EXHIBIT P2 (C)	**A TRUE COPY OF THE REPRESENTATION FILED BY**

	5TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 8.10.2020
EXHIBIT P2 (D)	**A TRUE COPY OF THE REPRESENTATION FILED BY 6TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 17.9.2020**
EXHIBIT P2 (E)	**A TRUE COPY OF THE REPRESENTATION FILED BY 7TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 17.9.2020**
EXHIBIT P2 (F)	**A TRUE COPY OF THE REPRESENTATION FILED BY 8TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 17.9.2020**
EXHIBIT P2 (G)	**A TRUE COPY OF THE REPRESENTATION FILED BY 9TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 19.9.2020**
EXHIBIT P2 (H)	**A TRUE COPY OF THE REPRESENTATION FILED BY 10TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 22.9.2020**
EXHIBIT P2 (I)	**A TRUE COPY OF THE REPRESENTATION FILED BY PETITIONER 11 & 12 BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 16.9.2020**
EXHIBIT P2 (J)	**A TRUE COPY OF THE REPRESENTATION FILED BY PETITIONERS 13,14 & 15 BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 17.9.2020**
EXHIBIT P2 (K)	**A TRUE COPY OF THE REPRESENTATION FILED BY PETITIONERS 16 & 17 BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 18.9.2020**
EXHIBIT P2 (L)	**A TRUE COPY OF THE REPRESENTATION FILED BY THE 18TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE**

BUDS ACT ALONG WITH POSTAL RECEIPT 17.9.2020

EXHIBIT P2 (M) **A TRUE COPY OF THE REPRESENTATION FILED BY PETITIONERS 19 & 20 BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 18.9.2020**

EXHIBIT P2 (N) **A TRUE COPY OF THE REPRESENTATION FILED BY PETITIONERS 21 & 22 BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 30.9.2020**

EXHIBIT P2 (O) **A TRUE COPY OF THE REPRESENTATION FILED BY THE 23RD PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT ALONG WITH POSTAL RECEIPT 19.9.2020**

EXHIBIT P2 (P) **A TRUE COPY OF REPRESENTATION FILED BY THE 24TH PETITIONER BEFORE THE 7TH RESPONDENT-COMPETENT AUTHORITY UNDER THE BUDS ACT DATED 15.9.2020**

/True Copy/

Sd/-

PS TO JUDGE